



NATIONAL LOK ADALAT CAUSELIST For Saturday The 12th March 2022

COURT NO. 2

SINGLE BENCH (BENCH ID-24812)

AT 11:00 AM

HON'BLE MR.JUSTICE SUJIT NARAYAN PRASAD

Lok Adalat

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| 1 | MA/234/2010 | SUSHMA DEVI AND ORS vs DIV.MANAGER, ORIENTAL INSURANC | ASHUTOSH ANAND PRADEEP KR.AGARWAL | MANISH KUMAR AMIT MISHRA |
| | IA NO, 3321/2017 (For LIMITATION) | | | |
| 2 | MA/109/2013 | VIMLA DEVI AND ANR vs THE NATIONAL INSURANCE COMPANY LIMITED THROUGH ITS BRANCH MANAGER AND ANR | RAJESH LALA | MANISH KUMAR AMIT MISHRA |
| | IA NO, 7304/2021 (For REVIEW OF ORDER) | | | |
| 3 | MA/265/2013 | ORIENTAL INSURANCE COMPANY LTD REPRESENTED THROUGH ITS SR DIVISIONAL MANAGER vs SMT SARITA DEVI AND ORS | GANESH C. JHA | AMIT KR VERMA RANJAN KUMAR KAUSTAV PANDA AJAY KUMAR SAH ARPAN MISHRA |
| | MOTOR VEHICLES ACT, 1988 | | | |
| 4 | MA/184/2014 | GULSHAN ARA AND ORS vs RAVINDRA KUMAR AND ANR | VIJAY KUMAR SHARMA | GANESH C. JHA |
| | MOTOR VEHICLES ACT, 1988 | | | |
| wt5 | MA/181/2014 | SAKILA KHATOON AND ORS vs RAVINDRA KUMAR AND ANR | VIJAY KUMAR SHARMA | GANESH C. JHA |
| | MOTOR VEHICLES ACT, 1988 | | | |
| 6 | MA/343/2014 | GEETA DEVI AND ORS vs SURESH RAM AND ORS | NEHRU MAHTO | DEB NANDAN RAJAK MANISH KUMAR AMIT MISHRA MUKESH KUMAR DUBEY |
| | MOTOR VEHICLES ACT, 1988 | | | |
| 7 | MA/375/2014 | RELIANCE GENERAL INSURANCE CO LTD THROUGH ITS CENTRE MANAGER SRI SOURAV BANERJEE vs LALITA DEVI AND ORS | AMIT KUMAR DAS ANJANI KUMAR CHANDRAJIT MUKHERJEE MANISH KUMAR SINGH SHRUTI SHRESTHA | NIKHIL RANJAN RAJIV ANAND |
| | MOTOR VEHICLES ACT, 1988 | | | |
| 8 | MA/104/2015 | THE NEW INDIA ASSURANCE COMPANY LTD REPRESENTED THR ITS SR DIVISIONAL MANAGER vs REKHA DEVI AND ORS | GANESH C. JHA | MANISH KUMAR |
| | MOTOR VEHICLES ACT, 1988 | | | |
| 9 | MA/303/2015 | SUKHRAM KHALKHO ALIAS SUKHRAM ORAON vs GIRI NATH SINGH AND ANR | ARVIND KR LALL | ABHIJEET KR SINGH MANISH KUMAR DEEN BANDHU |
| | MOTOR VEHICLES ACT, 1988 | | | |
| 10 | MA/307/2015 | FUTURE GENERAL INDIA INSURANCE CO LTD THROUGH ITS ASSISTANT MANAGER LEGAL CLAIMS AMAR KUMAR vs SMT USHA SINGH AND ORS | MR.ASHUTOSH ANAND | SUDHIR SAHAY SUNIL KUMAR SINHA |
| | MOTOR VEHICLES ACT, 1988 | | | |
| wt11 | MA/109/2021 | SMT USHA SINGH vs FUTURE GENERALI INDIA INSURANCE COMPANY LTD | SUNIL KUMAR SINHA SUDHIR SAHAY | MR.ASHUTOSH ANAND |
| | MOTOR VEHICLES ACT, 1988 | | | |

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| 12 | MA/487/2015 | SMT SIMA DEVI AND ORS vs KHURSHID ALAM AND ORS | ARVIND KR LALL | BINOD KUMAR SINGH ALOK LAL SANTOSH KUMAR SANTOSH MAHATO |
| | MOTOR VEHICLES ACT, 1988 | | | |
| 13 | MA/521/2015 | HARI MANDAL AND ORS vs VITUL KUMAR JAIN AND ORS | ARVIND KR LALL CHETAN K. NAGESH | ALOK LAL PRABHASH CH. SINHA SANTOSH KUMAR |
| | MOTOR VEHICLES ACT, 1988 | | | |
| wt14 | MA/506/2015 | BODHI MANDAL AND ANR vs VITUL KUMAR JAIN AND ORS | ARVIND KR LALL CHETAN K. NAGESH | ALOK LAL SANTOSH KUMAR |
| | MOTOR VEHICLES ACT, 1988 | | | |
| 15 | MA/21/2016 | LAXMI DEVI vs MURAT SINGH AND ORS | ARVIND KR LALL CHETAN K. NAGESH | DEBESH CH. GHOSH |
| | MOTOR VEHICLES ACT, 1988 | | | |
| IA NO, 10124/2019 (For SUBSTITUTION) | | | | |
| | MOTOR VEHICLES ACT, 1988 | | | |
| 16 | MA/119/2016 | SANJAY KUMAR SINGH vs SMT SAKUNTALA DEVI AND ANR | DILIP KR KARMAKAR AWADHESH PANDEY | YOGENDRA PRASAD MANISH KUMAR |
| | MOTOR VEHICLES ACT, 1988 | | | |
| 17 | MA/282/2016 | GUNJA KUMARI vs ANIL KUMAR RAM AND ORS | ARVIND KR LALL | SHAILENDRA JIT PRASHANT KUMAR SHRIVASTAVA PRATYUSH KUMAR |
| | MOTOR VEHICLES ACT, 1988 | | | |
| wt18 | MA/297/2016 | SMT RANJU KUMARI AND ORS vs ANIL KUMAR RAM AND ORS | ARVIND KR LALL | PRASHANT KUMAR SHRIVASTAVA PRATYUSH KUMAR |
| | MOTOR VEHICLES ACT, 1988 | | | |
| 19 | MA/344/2016 | GYAN CHAND DAS vs RUKHSANA KHATOON AND ORS | SAURABH SHEKHAR | GANESH C. JHA JAYANT KUMAR PANDEY AMIT KUMAR DAS M. K. HABIB |
| | MOTOR VEHICLES ACT, 1988 | | | |
| IA NO, 3117/2017 (For STAY OF PROCEEDINGS), 3118/2017 (For Amendment Petition), 4186/2016 (For LIMITATION) | | | | |
| | MOTOR VEHICLES ACT, 1988 | | | |
| 20 | MA/397/2016 | RUKHSANA KHATOON AND ORS vs SYED SAYEED AHMAD AND ANR | MUKESH BIHARI LAL | ALOK LAL SANTOSH KUMAR |
| | MOTOR VEHICLES ACT, 1988 | | | |
| 21 | MA/503/2016 | MARIYAM KHATOON AND ORS vs MD MURTUZA ANSARI AND ANR | RAJIV ANAND SHYAM NARSARIA ACHINTO SEN AKASH BHUSHAN | RAJESH KR MAHTHA AJIT KUMAR SINHA MANISH KUMAR AMIT MISHRA |
| | MOTOR VEHICLES ACT, 1988 | | | |
| 22 | MA/508/2016 | RAJESH KUMAR MAHTO ALIAS RAJU MAHTO vs SMT KANTI DEVI AND ANR | RAJIV ANAND SHYAM NARSARIA AKSHAY VERMA ACHINTO SEN NAVEEN KR GAUNJHU | MANISH KUMAR AMIT MISHRA BIJAY KR SINHA |
| | MOTOR VEHICLES ACT, 1988 | | | |
| 23 | MA/510/2016 | PAWAN LAKRA vs RAJENDRA SINGH YADAV AND ANR | RAJIV ANAND SACHIDA NAND LAL ACHINTO SEN NAVEEN KR GAUNJHU | |
| | MOTOR VEHICLES ACT, 1988 | | | |
| IA NO, 6632/2016 (For LIMITATION) | | | | |
| | MOTOR VEHICLES ACT, 1988 | | | |
| 24 | MA/565/2016 | SMT GEETA DEVI AND ORS vs KAJAL MANDAL AND ORS | ARVIND KR LALL | MADHULIKA DASGUPTA SIDDHARTHA JYOTI ROY JASVINDAR MAZUMDAR PRATIK SEN ANKIT KUMAR ARCHI RAVI |
| | MOTOR VEHICLES ACT, 1988 | | | |

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| 25 | MA/613/2016 | JANAK SAHU AND ANR vs SHEO BACHAN VERMA AND ANR | SURAJ DEO MUNDA NARESH PD THAKUR | MANISH KUMAR |
| IA NO, 10348/2019 (For LIMITATION) MOTOR VEHICLES ACT, 1988 | | | | |
| 26 | MA/630/2016 | SURESH SHARMA AND ANR vs SANJAY KUMAR YADAV AND ANR | MUKESH BIHARI LAL RAJIV KUMAR KARAN | GANESH C. JHA |
| IA NO, 901/2017 (For LIMITATION) MOTOR VEHICLES ACT, 1988 | | | | |
| 27 | MA/22/2017 | ARUN GOSWAMI AND ANR vs RADHA RAMAN SINGH AND ANR | SURAJ SINGH | MANISH KUMAR MUKESH KUMAR DUBEY |
| IA NO, 2457/2020 (For Amendment Petition), 3983/2018 (For LIMITATION) MOTOR VEHICLES ACT, 1988 | | | | |
| 28 | MA/378/2017 | NIRMALJIT SINGH ALIAS RAJA vs BALBIR PANDEY AND ORS | MUKESH BIHARI LAL SHEO KUMAR SINGH | GANESH C. JHA |
| MOTOR VEHICLES ACT, 1988 | | | | |
| 29 | MA/399/2017 | SURESH TOPPO vs BAIKUNTH SINGH NOW DECEASED REPRESENTED THR HIS SON RAJU SINGH AND ANR | ARVIND KR LALL | MUKESH KUMAR DUBEY |
| MOTOR VEHICLES ACT, 1988 | | | | |
| 30 | MA/82/2018 | HARADHAN GORAIN vs AMIT KUMAR PAL | MUKESH BIHARI LAL SHEO KUMAR SINGH | GANESH C. JHA |
| MOTOR VEHICLES ACT, 1988 | | | | |
| 31 | MA/247/2018 | UPENDRA YADAV vs SUMANTA PANJA | PRABHASH CH. SINHA | MANISH KUMAR MANISH KUMAR |
| MOTOR VEHICLES ACT, 1988 | | | | |
| 32 | MA/448/2018 | MADAV KUMAR PANDEY vs REWATI RAMAN SINGH | MUKESH BIHARI LAL SHEO KUMAR SINGH | ALOK LAL PRASHANT KUMAR SHRIVASTAVA PRATYUSH KUMAR |
| MOTOR VEHICLES ACT, 1988 | | | | |
| 33 | MA/481/2018 | SURESH MISHRA vs DEOKINANDAN PRASAD GUPTA | VIJAY KUMAR SHARMA | AMIT KUMAR MANISH KUMAR MANISH KUMAR . |
| MOTOR VEHICLES ACT, 1988 | | | | |
| 34 | MA/727/2018 | BALDEO THAKUR vs PRASHANTI BEJ | MUNNA LAL YADAV | MANISH KUMAR |
| MOTOR VEHICLES ACT, 1988 | | | | |
| 35 | MA/737/2018 | SMITA UPADHYAY vs UNITED INDIA INSURANCE CO LTD | VIKAS KUMAR MADHULIKA DASGUPTA RAJESH KUMAR PRATIK SEN VIKRAM SINGH KUMAR VAIBHAV ANKIT KUMAR NISHANT KUMAR ROY | SHYAM SUNDER PD.KUSHWAHA HARENDRA KR SINGH REKHA SINGH DHARMENDRA KR MALITYAR H.K.SINGH |
| IA NO, 1586/2020 (For LIMITATION) MOTOR VEHICLES ACT, 1988 | | | | |
| 36 | Cont.(CvI)/146/2019 | ASHOK VISHWAKARMA vs THE STATE OF JHARKHAND | MUKESH KR SINHA PANKAJ KUMAR | MD. SHAMIM AKHTAR MANOJ KUMAR ADVOCATE GENERAL |
| CONTEMPT OF COURTS ACT 1971 | | | | |
| 37 | MA/180/2019 | SABITA DEVI vs NEW INDIA ASSURANCE COMPANY LIMITED | ATANU BANERJEE APURV SUMAN KUMAR GHOSH | MANISH KUMAR AMRESH KUMAR VIKAS KUMAR |
| MOTOR VEHICLES ACT, 1988 | | | | |

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| wt38 | MA/181/2019 | RAHUL KUMAR GUPTA vs NEW INDIA ASSURANCE COMPANY LIMITED | ATANU BANERJEE APURV SUMAN KUMAR GHOSH | MANISH KUMAR AMRESH KUMAR VIKAS KUMAR |
| | MOTOR VEHICLES ACT, 1988 | | | |
| 39 | MA/199/2019 | FUL KUMARI DEVI vs ANIL KUMAR SINGH | MUKESH BIHARI LAL RAJIV KUMAR KARAN | AMIT KUMAR DAS SAURAV KUMAR SWATI SHALINI |
| | MOTOR VEHICLES ACT, 1988 | | | |
| 40 | MA/268/2019 | MADHURI GUPTA vs THE MANAGER LEGAL SRI RAM GENERAL INSURANCE CO LTD | NIKHIL RANJAN SAUMYA PANDEY | MR.ASHUTOSH ANAND |
| | MOTOR VEHICLES ACT, 1988 | | | |
| wt41 | MA/640/2018 | THE MANAGER LEGAL SRI RAM GENERAL INSURANCE CO LTD vs MADHURI GUPTA | MR.ASHUTOSH ANAND | |
| | MOTOR VEHICLES ACT, 1988 | | | |
| | IA NO, 1345/2022 (For STAY OF PROCEEDINGS) | | | |
| 42 | MA/307/2019 | BASO DEVI ALIAS WASO DEVI vs IMRAN KHAN | VIJAY KUMAR SHARMA | PRATYUSH KUMAR PRASHANT KUMAR SHRIVASTAVA |
| | MOTOR VEHICLES ACT, 1988 | | | |
| 43 | MA/356/2019 | SUNITA TIRKY vs THE DIVISIONAL MANAGER LEGAL THE NEW INDIA ASSURANCE COMPANY LTD | NIKHIL RANJAN | MANISH KUMAR AMARESH KUMAR |
| | MOTOR VEHICLES ACT, 1988 | | | |
| | IA NO, 1652/2020 (For LIMITATION) | | | |
| | MOTOR VEHICLES ACT, 1988 | | | |
| wt44 | MA/358/2019 | SARITA DEVI vs THE DIVISIONAL MANAGER LEGAL THE NEW INDIA ASSURANCE COMPANY LTD | NIKHIL RANJAN KARAN SHAH DEO | AMRESH KUMAR MANISH KUMAR |
| | MOTOR VEHICLES ACT, 1988 | | | |
| | IA NO, 1653/2020 (For LIMITATION), 2249/2020 (For Ignoring the defect) | | | |
| 45 | MA/404/2019 | LAXMI ORAIN vs THE DIVISIONAL MANAGER THE ORIENTAL INSURANCE COMPANY LTD | NIKHIL RANJAN | ALOK LAL MANISH KUMAR |
| | MOTOR VEHICLES ACT, 1988 | | | |
| | IA NO, 1654/2020 (For Ignoring the defect), 1655/2020 (For LIMITATION) | | | |
| | MOTOR VEHICLES ACT, 1988 | | | |
| 46 | MA/475/2019 | ASHA BIRUA vs S P SINHA | BHOLA NATH OJHA | MANISH KUMAR |
| | MOTOR VEHICLES ACT, 1988 | | | |
| | IA NO, 9080/2019 (For LIMITATION) | | | |
| | MOTOR VEHICLES ACT, 1988 | | | |
| 47 | Cont.(CvI)/578/2019 | RAMJEE PASWAN vs THE STATE OF JHARKHAND | SATISH PRASAD | AJIT KUMAR ADVOCATE GENERAL |
| | CONTEMPT OF COURTS ACT 1971 | | | |
| 48 | MA/585/2019 | NIRMALA DEVI vs BADUGU VENKATESHWARA RAO | MUKESH BIHARI LAL RAJIV KUMAR KARAN | ALOK LAL SANTOSH KUMAR |
| | MOTOR VEHICLES ACT, 1988 | | | |
| | IA NO, 1449/2020 (For LIMITATION) | | | |
| | MOTOR VEHICLES ACT, 1988 | | | |
| 49 | MA/98/2020 | RAMESHWAR MAHTO vs SARJU PRASAD | ARVIND KR LALL | ALOK LAL SANTOSH KUMAR |
| | MOTOR VEHICLES ACT, 1988 | | | |
| 50 | MA/124/2020 | BABITA DEVI vs RAJ KUMAR SINGH | MUKESH BIHARI LAL RAJIV KUMAR KARAN | ALOK LAL MANISH KUMAR |
| | MOTOR VEHICLES ACT, 1988 | | | |

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| 51 | MA/150/2020 | MADAN SINGH vs AMIT KUMAR JAISWAL | ARVIND KR LALL AMRITA KUMARI | MANISH KUMAR MR.ASHUTOSH ANAND |
| IA NO, 6217/2020 (For LIMITATION) MOTOR VEHICLES ACT, 1988 | | | | |
| 52 | Cont.(Cvl)/184/2020 | JAN KALYAN MORCHA THROUGH ITS PRESIDENT OM PRAKASH vs MR D K TIWARI THE CHIEF SECRETARY | MANOJ KR CHOUBEY KRISHNA PRAJAPATI | JAI PRAKASH,(A A G) DARSHANA PODDAR MISHRA RANJAN PRASAD SINHA |
| CONTEMPT OF COURTS ACT 1971 | | | | |
| 53 | MA/195/2020 | SANTOSI MINZ vs THE DIVISIONAL MANAGER LEGAL THE ORIENTAL INSURANCE CO LTD | NIKHIL RANJAN | MANISH KUMAR |
| IA NO, 1735/2022 (For LIMITATION) MOTOR VEHICLES ACT, 1988 | | | | |
| 54 | MA/267/2020 | MUNNI KHATOON vs RAJU PALEM | PRABHASH CH. SINHA | AMARESH KUMAR ALOK LAL SANTOSH KUMAR |
| MOTOR VEHICLES ACT, 1988 | | | | |
| 55 | MA/269/2020 | KHATIZA KHATOON vs SUKHDEO SINGH | PRABHASH CH. SINHA | MANISH KUMAR |
| MOTOR VEHICLES ACT, 1988 | | | | |
| 56 | MA/278/2020 | SUNDARMATI DEVI vs THE NATIONAL INSURANCE COMPANY LIMITED THROUGH ITS LOCAL DIVISIONAL OFFICE | RAJESH KUMAR JHA | MANISH KUMAR PRASHANT KUMAR SHRIVASTAVA PRATYUSH KUMAR |
| IA NO, 5371/2020 (For LIMITATION) MOTOR VEHICLES ACT, 1988 | | | | |
| 57 | Cont.(Cvl)/294/2020 | ENAMUL HAQUE vs STATE OF JHARKHAND THROUGH ITS CHIEF SECRETARY | KHALIDA HAYA RASHMI KHALID RASHEED ALI AHMED | SREENU GARAPATI ADVOCATE GENERAL |
| CONTEMPT OF COURTS ACT 1971 | | | | |
| 58 | MA/342/2020 | SMT KAUSHALYA DEVI vs HARBANSH SINGH | ARVIND KR LALL | ALOK LAL SANTOSH KUMAR |
| WORKMEN'S COMPENSATION ACT, 1923 | | | | |
| 59 | Cont.(Cvl)/565/2020 | GANGADHAR MAHTO vs THE STATE OF JHARKHAND | DEEPAK KR DUBEY RUHI DUBEY | VANDANA SINGH ADVOCATE GENERAL |
| CONTEMPT OF COURTS ACT 1971 | | | | |

Appointment Letter to be distributed at National Lok Adalat
Scheduled to be held on 12/03/2022.

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| 1 | Soni Devi | CCL |
| 2 | Vivek Kumar | CCL |
| 3 | Mojamil Ansari | CCL |
| 4 | Suresh Kumar | CCL |
| 5 | Kamdev Kumar | CCL |
| 6 | Subham Oraon | CCL |
| 7 | Deepak Kumar Rai | CCL |
| 8 | Pintu Kamar | CCL |
| 9 | Sandeep Kumar Mahto | CCL |
| 10 | Shiblal Manjhi | CCL |
| 11 | Afroj Alam | CCL |
| 12 | Ohid Ansari | CCL |
| 13 | Prem Kumar | CCL |
| 14 | Sibaji Sethy | CCL |
| 15 | Sunita Devi | CCL |
| 16 | Rajesh Kumar Noniya | CCL |
| 17 | Prakash Rajwar | CCL |
| 18 | Sabita Devi | CCL |
| 19 | Mukesh Manjhi | CCL |
| 20 | Ashik Kumar | CCL |
| 21 | Suraj Kumar | CCL |
| 22 | Akhilesh Kumar | CCL |
| 23 | Rahul Kumar Oraon | CCL |
| 24 | Manoj Gope | CCL |
| 25 | Shashi Punam Toppo | CCL |
| 26 | Rohit Bauri | CCL |
| 27 | Ujjwal Kumar Ram | CCL |
| 28 | Deepak Munda | CCL |
| 29 | Aryan Raj | CCL |
| 30 | Siya Devi | CCL |

NATIONAL LOK ADALAT CAUSELIST For Saturday The 12th March 2022

COURT NO. 3

SINGLE BENCH (BENCH ID-24735)

AT 11:00 AM

HON'BLE MR. JUSTICE KAILASH PRASAD DEO

Lok Adalat

| | | | | |
|-------------|---|--|---|--|
| 1 | W.P(S)/3327/2010 | GOPAL PRASAD vs STATE OF JHARKHAND AND ORS | NAWAL KISHOR PANDEY BINDESHWARI SINGH | SACHIN KUMAR KAUSHIK SARKHEL S.C.I DR.ASHOK KR.SINGH V.K.PRASAD S.GADODIA S.P.ROY (G.A.-BIHAR) |
| | RETIREMENT BENEFIT CUM PENSION | | | |
| 2 | W.P(S)/3396/2010 | CHUNI RAM MAHATO vs CHAIRMAN, JHARKHAND STATE ELEC | P.K.MUKHOPADHYAY TEJO MISTRY S.M.SHAHZAD | R.KRISHNA ROHIT RAJAN RAJ |
| | RETIREMENT BENEFIT CUM PENSION | | | |
| 3 | W.P(S)/3725/2010 | JAGANNATH PRASAD PANDIT vs STATE OF JHARKHAND AND ORS | AJIT KUMAR GOURI SHANKER PRASAD PRABHAT SINGH VIJAY KR.GUPTA | SR.S.C.II ANOOP KUMAR MEHTA BHAIYA VISHWAJEET KUMAR |
| | RETIREMENT BENEFIT CUM PENSION | | | |
| 4 | W.P(S)/4415/2010 | ARTI BURMAN vs STATE OF JHARKHAND AND ORS | RAVINDRA NATH ANJANI KUMAR TOPPO PRAFUL JOJO PRADEEP KUMAR | G.P.II SURESH KUMAR |
| | RETIREMENT BENEFIT CUM PENSION | | | |
| 5 | W.P(S)/6079/2010 | SIYA RAM SINGH vs UNION OF INDIA AND ORS | MAHESH TEWARI GANESH PATHAK MADHULIKA PATRA | ABHAY KUMAR MISHRA PRASHANT KR SINGH |
| | RETIREMENT BENEFIT CUM PENSION | | | |
| 6 | W.P(S)/6172/2010 | CHARAN SINGH vs C.M.D. CENTRAL COALFIELDS LTD | BISHWAMBHAR SHASTRI | HARDEO PRASAD SINGH |
| | RETIREMENT BENEFIT CUM PENSION | | | |
| 7 | W.P(S)/6631/2010 | CLARA TETE vs STATE OF JHARKHAND AND ORS. | RAJEEV KUMAR PINKI RAY VISHAL KUMAR SINHA | G.P.I MANISH MISHRA |
| | IA NO, 499/2011 (For 0) | | | |
| | RETIREMENT BENEFIT CUM PENSION | | | |
| wt8 | W.P(S)/443/2011 | KUNUL AIND vs STATE OF JHARKHAND AND ORS. | RAJEEV KUMAR PINKI RAY VISHAL KUMAR SINHA | SR.S.C.I DHANANJAY KR PATHAK ASHOK KR YADAV |
| | SERVICE RESIDUARY | | | |
| | IA NO, 495/2014 (For STAY OF PROCEEDINGS) | | | |
| wt9 | W.P(S)/2008/2011 | KANCHAN SRIVASTAVA vs STATE OF JHARKHAND AND ORS | BIRENDRA BURMAN ABHISHEK PRATYUSH KUMAR | S.C.I KAUSHIK SARKHEL RICHA SANCHITA ACHYUT KESHAV |
| | SERVICE RESIDUARY | | | |
| wt10 | W.P(S)/4486/2011 | RAM CHARITRA MEHTA vs STATE OF JHARKHAND AND ORS | RAJEEV KUMAR PINKI RAY VIJAY RANJAN SINHA | G.P.I MANISH MISHRA |
| | RETIREMENT BENEFIT CUM PENSION | | | |
| | IA NO, 4407/2013 (For EARLY HEARING) | | | |
| wt11 | W.P(S)/6813/2013 | SURESH RAM vs CHIEF SECRETORY | VIJAY RANJAN SINHA | SUDARSHAN SHRIVASTAVA BRIJ BIHARI SINHA,G.A |
| | RETIREMENT BENEFIT CUM PENSION | | | |
| 12 | W.P(S)/6636/2010 | BISHNUDEO PRASAD SINGH vs STATE OF JHARKHAND AND ORS | SUNIL KUMAR SINHA | G.P.I MANISH MISHRA |
| | RETIREMENT BENEFIT CUM PENSION | | | |

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| 13 | W.P(S)/2721/2011 | BIMLA KUMARI vs STATE OF JHARKHAND AND ORS | ASHUTOSH ANAND RISHI BHARATI ASHISH KR. THAKUR | G.P.I MANISH MISHRA |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| 14 | W.P(L)/2779/2011 | BHARAT COKING COAL LIMITED vs PARO CHAUHAN | VIJAY KANT DUBEY NAGMANI TIWARI KAUSTAV PANDA | PRATIUSH LALA |
| | | LABOUR / INDUSTRY-00 | | |
| 15 | W.P(S)/3375/2011 | PARBATI CHOUDHARY vs STATE OF JHARKHAND AND ORS | DR.SHREE KRISHNA PANDEY N.S.MUKHERJEE ASHRAF ANSARI SANJAY KUMAR TIWARI | VANDANA SINGH SR.S.C.II MRINAL SINGH NIPUN BAKSHI ANOOP KUMAR MEHTA AMIT KR SINHA |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| 16 | W.P(S)/5253/2011 | DEB KUMAR CHOUDHARY vs M/S COAL INDIA LIMITED | SUJATA DALABEHERA AMIT KUMAR DAS | VIJAY KANT DUBEY |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| 17 | W.P(S)/6896/2011 | KAILASO DEVI vs STATE OF JHARKHAND AND ORS | NANDA KUMARI D.K.MALTIYAR RAJ KUMAR SINHA ASHIM KUMAR PRAVIN KR RANA K.K.SRIVASTAVA PRABHAT KR BHATTACHARJEE | A.G. SUDARSHAN SHRIVASTAVA CHANDRA PRABHA |
| | | IA NO, 3990/2019 (For Early Hearing) | | |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| 18 | W.P(S)/1654/2012 | JASMATI DEVI vs STATE OF JHARKHAND AND ORS | RAJIV ANAND | G.P.IV DEVESH KRISHNA RAHUL KUMAR |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| 19 | W.P(S)/1699/2012 | HAMID HUSSAIN vs STATE OF JHARKHAND AND ORS | ASHUTOSH ANAND | G.P.III SUDARSHAN SHRIVASTAVA SURABHI |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| 20 | W.P(S)/1953/2012 | NESHAT BANO JAFRY vs STATE OF JHARKHAND AND ORS | ALTAH HUSSAIN S.B.HAQUE SHARABHIL AHMAD | G.P.IV SUDARSHAN SHRIVASTAVA SREENU GARAPATI SURESH KUMAR |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| 21 | W.P(S)/2890/2012 | VIKRAMA SINGH vs STATE OF JHARKHAND AND ORS | DILIP KUMAR PRASAD UMESH PATHAK AJAY KUMAR PATHAK | GAUTAM RAKESH G.P.IV RICHIA SANCHITA SREENU GARAPATI S P ROY SHRUTI SHRESTHA |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| 22 | W.P(S)/3054/2012 | NARAYAN SINGH vs STATE OF JHARKHAND AND ORS | RANJAN PRASAD SINHA S.THAKUR | A.G. CHANDRA PRABHA RAHUL SABOO |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| 23 | W.P(S)/3319/2012 | KAUSHALYA DEVI AND ORS vs WATER RESOURCES DEPARTEMENT | ANUJ BURMAN NEETU SINGH JENISH MINZ RITA KUMARI SARFARAZ AKHTAR | SREENU GARAPATI LAL CHANDRAHAS NATH SHAHEDEO |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| wt24 | W.P(S)/4168/2012 | MANEJAR SHARMA vs STATE OF JHARKHAND AND OTHERS | SARFARAZ AKHTAR ANUJ BURMAN RENUKA TRIVEDY | SRIJIT CHOUDHARY SUNIL KUMAR |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| 25 | W.P(S)/4040/2012 | SMT VICTORIA NAG ALIAS SMT LAXMI DEVI vs WATER RESOURCES DEPARTMENT | M M SHARMA LAKHAN SHARMA | SARVESH KUMAR VERMA |
| | | RETIREMENT BENEFIT CUM PENSION | | |

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| 26 | W.P(S)/4544/2012 | SAKALDEO SINGH vs DRINKING WATER AND SANITATION | AJAB LAL SINGH SAHAJANAND SHARMA | SREENU GARAPATI |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| 27 | W.P(S)/4587/2012 | SMT BALIKA DAS vs MINISTRY OF COAL | NISHA THAKUR VANDANA BHARTI KHAGESH THAKUR | MD. MOKHTAR KHAN DEVANAND KUMAR LAL CHANDRAHAS NATH SHAHEDEO PRASHANT KR SINGH |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| 28 | W.P(S)/6303/2012 | GLORIYA KUJUR vs HUMAN RESOURCE DEVELOPMENT | DEVA KANT RAI PRASHANT KUMAR SAHU | LAL C. NATH SHADEO SREENU GARAPATI |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| 29 | W.P(S)/7630/2012 | AJAB LAL SINGH vs STATE OF JHARKHAND THROUGH THE CHIEF SECRETARY AND ORS | NAGENDRA TIWARI | LAL C. NATH SHADEO SUDARSHAN SHRIVASTAVA SREENU GARAPATI |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| 30 | W.P(S)/7934/2012 | MRINAL KANTI SARKAR vs UNIVERSITY | MANOJ KUMAR SAH NUTAN KUMARI VERMA | LAL C. NATH SHADEO PRAMOD KR. CHOUDHARY SREENU GARAPATI |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| 31 | W.P(S)/644/2013 | BIRENDRA KUMAR ROY vs THE STATE OF JHARKHAND AND OTHERS | PEEYUSH KRISHNA CHOUDHARY BINDESHWARI PD.SINHA | LAL C. NATH SHADEO SREENU GARAPATI |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| 32 | W.P(S)/1007/2013 | MADHU SUDAN GOPE vs THE STATE OF JHARKHAND AND ORS | DILIP KR PRASAD ARBIND KR SINHA | PRASHANT KUMAR SINGH ARVIND KUMAR MEHTA GAUTAM RAKESH AMIT KUMAR |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| 33 | W.P(S)/1023/2013 | SMT BIMLA DEVI vs WATER RESOURCES DEPARTEMENT | MADAN MOHAN PAN KRISHNA NAND SAHAY | LAL C. NATH SHADEO SURESH KUMAR SREENU GARAPATI |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| 34 | W.P(S)/1303/2013 | NAWAL KISHORE CHOUDHARY vs CHIEF SECRETORY | KAUSHALENDRA PRASAD RAMANAND RAM | LAL C. NATH SHADEO SURESH KUMAR SREENU GARAPATI |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| 35 | W.P(S)/3349/2013 | SAYED ABDUL KHALIQUE vs COMERCIAL TAXES | NITIN KR PASARI RANJANA MUKHERJEE | SUDARSHAN SHRIVASTAVA S P ROY BRIJ BIHARI SINHA,G.A |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| 36 | W.P(S)/3830/2013 | DHRUV KUMAR vs THE STATE OF JHARKHAND AND ORS | JITENDRA SHANKAR SINGH RAJA RAVI SHEKHAR SINGH | YOGENDRA PRASAD AJIT KUMAR RICHA SANCHITA SREENU GARAPATI |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| 37 | W.P(S)/3972/2013 | VIJAYA FLORANCE TIRU vs THE STATE OF JHARKHAND THROUGH THE SECRETARY INFORMATION AND PUBLIC RELATION DEPARTMENT AND ORS | AJAY KUMAR TRIVEDI RAKESH KUMAR TRIVEDI VIJAY KUMAR SINHA SHRIKANT OJHA JAYRAM NARAYAN PANDEY | RAJESH KUMAR SUDARSHAN SHRIVASTAVA SHIV KUMAR SHARMA NITU SINHA |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| 38 | W.P(S)/4544/2013 | GOPAL PANDIT vs EXCISE DEPARTMENT | RAJIV RANJAN SHRESTH GAUTAM VISHAL KUMAR TRIVEDI | RAJESH KUMAR CHANDRA PRABHA RAHUL SABOO |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| | IA NO, 3233/2014 (For Misc.) | | | |
| | | RETIREMENT BENEFIT CUM PENSION | | |

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| 39 | W.P(S)/7741/2013 | CHANDRA KUMAR PANDEY vs POLICE | JAI SHANKAR TRIPATHI MANJULA UPADHYAY PRADEEP KR.CHOUBEY | A.G SUDARSHAN SHRIVASTAVA AJIT KUMAR PRASHANT KR SINGH PRABHAT KR SINHA |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| 40 | W.P(S)/7754/2013 | KISHORI SAW vs RAILWAYS | CHANDRA S. PRASAD | RAM NIVAS ROY VIJAY KUMAR SINHA |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| 41 | W.P(S)/542/2014 | JAYATI DEY BISWAS AND ANR vs HUMAN RESOURCE DEVELOPMENT | ROHIT RANJAN SINHA | BANANI VERMA JAI PRAKASH,(A A G) RICHA SANCHITA RUPESH SINGH SHRUTI SHRESTHA SANJEEV KUMAR SAHAY |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| 42 | W.P(S)/590/2014 | BINOD KUMAR SINGH vs DRINKING WATER AND SANITATION | BAIDH NATH MISHRA MAHESH KR VERMA | RAM NIVAS ROY CHANDRA PRABHA RAHUL SABOO |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| 43 | W.P(S)/1123/2014 | CHANDRASHEKHAR PRASAD KARN vs THE STATE OF JHARKHAND AND ORS. | NEHALA SHARMIN SHRAVAN KUMAR | RAJESH KUMAR AMIT KR VERMA RICHA SANCHITA |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| 44 | W.P(S)/2272/2014 | BAU JHA vs THE STATE OF JHARKHAND AND ORS | PRAVIN KR RANA | KRISHNA MURARI VERMA (GP1) MANISH MISHRA |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| 45 | W.P(S)/5113/2014 | SAKHO KUMARI vs MS CENTRAL COALFIELDS LTD AND ORS | SHAILESH KR SINHA | ARBIND KUMAR AMIT KUMAR DAS |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| 46 | W.P(S)/5128/2014 | LALLAN PRASAD SINGH vs JHARKHAND URJA VIKAS NIGAM LTD THROUGH ITS CHAIRMAN CUM MANAGING DIRECTOR AND ORS | ASHOK KR JHA BRAJENDRA NARAYAN JHA PRABHAKAR JITENDRA TRIPATHI | AMIT KUMAR |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| 47 | W.P(S)/5478/2014 | RAMDHANI YADAV vs THE STATE OF JHARKHAND AND ORS | MRITUNJAY CHAUDHARY ARUN KR SINHA | DHANAJAY KR DUBEY NEELAM TIWARY RAHUL KR GUPTA |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| 48 | W.P(S)/5528/2014 | DEGAN KUMHAR vs BHARAT COKING COAL LTD THROUGH ITS CHAIRMAN CUM MANAGING DIRECTOR AND ORS | AJAY KR SINGH | LAL CHANDRAHAS NATH SHAHEDEO MRITUNJAY CHAUDHARY PRASHANT VIDYARTHI KAUSTAV PANDA |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| 49 | W.P(S)/6155/2014 | GEETA KUMARI AND ORS vs CENTRAL COALFIELDS LTD THROUGH ITS CHAIRMAN CUM MANAGING DIRECTOR AND ORS | ABHIJEET KR SINGH | AMIT KUMAR DAS LAL CHANDRAHAS NATH SHAHEDEO PRASHANT KR SINGH SHANKAR SINGH PREITY SINHA |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| 50 | W.P(S)/6269/2014 | ABHAY KUMAR THAKUR vs BHARAT COKING COAL LIMITED THROUGH ITS CHAIRMAN CUM MANAGING DIRECTOR AND ORS | AMIT KR SINHA | INDRAJIT SINHA SURAJ SINGH AJAY KUMAR SAH |
| | | PRE MATUTERED RETIREMENT MATTER | | |

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| 51 | W.P(S)/6659/2014 | BIMLA DEVI vs BHARAT COKING COAL LTD THROUGH ITS CHAIRMAN CUM MANAGING DIRECTOR AND ORS | ANJANI KR SINGH | PRASHANT KR SINGH ANJANI KUMAR MRITUNJAY CHAUDHARY AMIT KUMAR DAS |
| IA NO, 1037/2016 (For Misc.) | | | | |
| RETIREMENT BENEFIT CUM PENSION | | | | |
| 52 | W.P(S)/1295/2015 | ANWARUL HAQUE vs THE GENERAL MANAGER BOKARO STEEL PLANT AND ORS | VISHAL KUMAR RAI FAISAL KHAN | LAL C. NATH SHADEO KAUSTAV PANDA MANOJ KR DASH |
| RETIREMENT BENEFIT CUM PENSION | | | | |
| 53 | W.P(S)/2041/2015 | MAHESH RAM vs THE STATE OF JHARKHAND AND ORS | CHANDRA S. PANDEY CHHAYA KUMARI DUBEY | MRINAL KANTI ROY PRASHANT KR SINGH SUDARSHAN SHRIVASTAVA AMRITA KUMARI DR.ASHOK KR.SINGH AMIT KUMAR |
| IA NO, 4381/2021 (For Substitution) | | | | |
| RETIREMENT BENEFIT CUM PENSION | | | | |
| 54 | W.P(S)/2059/2015 | MD SHAHJAHAN AND ORS vs HUMAN RESOURCES DEPARTMENT | SHRESTH GAUTAM SHRAY MISHRA VISHAL KUMAR TRIVEDI | DHANAJAY KR DUBEY DHANANJAY KR PATHAK |
| RETIREMENT BENEFIT CUM PENSION | | | | |
| 55 | W.P(S)/2683/2015 | HARI SHANKAR CHOUDHARY vs AGRICULTURE DEPARTMENT | SUNIL KUMAR SAHADEO CHOUDHARY SHIV PRASAD SHASHI BHUSHAN | RAJESH KUMAR CHANDRA PRABHA RICHA SANCHITA DR.ASHOK KR.SINGH BIJAY KR SINHA |
| RETIREMENT BENEFIT CUM PENSION | | | | |
| 56 | W.P(S)/3085/2015 | CHANDESHWAR PRASAD vs JHARKHAND STATE ELECTRICITY BOARD THROUGH ITS SECRETARY AND ORS | SUNIL KUMAR MAHTO KISHORE KR MISHRA | RAJIV RANJAN |
| RETIREMENT BENEFIT CUM PENSION | | | | |
| 57 | W.P(S)/5095/2015 | KEDAR NATH PAL vs ROAD CONSTRUCTION | ANJANI KR AMAR MD. IMTIAZ KHAN | ATANU BANERJEE CHANDRA PRABHA RAHUL SABOO |
| RETIREMENT BENEFIT CUM PENSION | | | | |
| 58 | W.P(S)/5550/2015 | DEO NANDAN RAJAK vs THE STATE OF JHARKHAND AND ORS | ABHISHEK SINHA | LAL C. NATH SHADEO SREENU GARAPATI |
| RETIREMENT BENEFIT CUM PENSION | | | | |
| 59 | W.P(S)/100/2016 | MD ISRAIL ALIAS HAFIZ ISRAIL AND ANR vs HUMAN RESOURCES DEPARTMENT | KRIPA SHANKAR NANDA | MD. SHAMIM AKHTAR AKASH DEEP SURESH KUMAR DR.ASHOK KR.SINGH MUNNA LAL YADAV |
| IA NO, 6268/2018 (For Amendment Petition) | | | | |
| RETIREMENT BENEFIT CUM PENSION | | | | |
| wt60 | W.P(S)/642/2018 | MAHESH KISHOR TIWARI vs THE STATE OF JHARKHAND | KAMDEO PANDEY VIRENDRA KUMAR SANJAY PRASAD | SUDARSHAN SHRIVASTAVA RAJEEV RANJAN MISHRA SURESH KUMAR DHANANJAY KR PATHAK SUMEET GADODIA ASHOK KR YADAV |
| RETIREMENT BENEFIT CUM PENSION | | | | |
| 61 | W.P(S)/195/2016 | SIKANDAR MANDAL vs STATE OF JHARKHAND AND ORS | PRAVIN KR RANA RAM KUMAR KATARIA NIRMAL KATARIA | A.G SUDARSHAN SHRIVASTAVA HEMANT KR GUPTA LAXMI MURMU |
| RETIREMENT BENEFIT CUM PENSION | | | | |

NATIONAL LOK ADALAT CAUSELIST For Saturday The 12th March 2022

COURT NO. 9

SINGLE BENCH (BENCH ID-24854)

AT 11:00 AM

HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

Lok Adalat

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|-------------|--|---|--|--|
| 1 | Cont.(Cvl)/1249/2019 | RAFIK ALAM vs THE STATE OF JHARKHAND | PIYUSH CHITRESH GAURAV ABHISHEKH DEEPANKAR | CHANDRA G. A. BARDHAN |
| | CONTEMPT OF COURTS ACT 1971 | | | |
| 2 | Cont.(Cvl)/596/2020 | NAGENDRA PASWAN vs THE STATE OF JHARKHAND | SAURABH SHEKHAR AMAN DAYAL SINGH | NEELAM TIWARY RAJIV RANJAN DEEPANKAR |
| | CONTEMPT OF COURTS ACT 1971 | | | |
| 3 | Cont.(Cvl)/693/2020 | GORE LAL JHA vs THE STATE OF JHARKHAND | ARVIND KR SINGH NARESH PRASAD SINGH | MUNNA LAL YADAV RUPESH SINGH PARTH S. A. SWAROOP PATI |
| | CONTEMPT OF COURTS ACT 1971 | | | |
| 4 | Cont.(Cvl)/718/2020 | ARUN KUMAR vs THE STATE OF JHARKHAND | PRABHAT KR SINHA DIWAKAR JHA | RAHUL SABOO |
| | CONTEMPT OF COURTS ACT 1971 | | | |
| wt5 | Cont.(Cvl)/271/2021 | RADHA MOHAN SHARMA vs THE STATE OF JHARKHAND | PRABHAT KR SINHA DIWAKAR JHA | DARSHANA PODDAR MISHRA AMIT KR VERMA SUNIL KUMAR AGARWAL |
| | CONTEMPT OF COURTS ACT 1971 | | | |
| 6 | Cont.(Cvl)/12/2021 | DHARMENDRA KUMAR vs THE STATE OF JHARKHAND | PREM PUJARI ROY | AMIT KUMAR ANOOP KR MEHTA |
| | CONTEMPT OF COURTS ACT 1971 | | | |
| wt7 | Cont.(Cvl)/228/2021 | SANJEET RAJ vs THE STATE OF JHARKHAND | PREM PUJARI ROY | LAXMI MURMU ANOOP KR MEHTA |
| | CONTEMPT OF COURTS ACT 1971 | | | |
| 8 | Cont.(Cvl)/20/2021 | RAJIV KUMAR TIWARI vs THE STATE OF JHARKHAND | MANOJ KR CHOUBEY NISHA BHATNAGAR KRISHNA PRAJAPATI | PARTH S. A. SWAROOP PATI |
| | CONTEMPT OF COURTS ACT 1971 | | | |
| 9 | Cont.(Cvl)/51/2021 | KISUN GIRI vs THE STATE OF JHARKHAND | ASHIM KR SAHANI VIKESH KUMAR AJIT KUMAR | ASHUTOSH ANAND |
| | IA NO, 226/2022 (For MAINTAINABILITY OF CASE) CONTEMPT OF COURTS ACT 1971 | | | |
| 10 | Cont.(Cvl)/54/2021 | ANIL KUMAR SINGH vs THE STATE OF JHARKHAND | AJAY KR SINGH | OM PRAKASH TIWARI MAHAVIR PD SINHA |
| | CONTEMPT OF COURTS ACT 1971 | | | |
| 11 | Cont.(Cvl)/58/2021 | MD IRFAN vs THE STATE OF JHARKHAND | SAURABH SHEKHAR AMAN DAYAL SINGH | KAUSHIK SARKHEL MANISH MISHRA |
| | CONTEMPT OF COURTS ACT 1971 | | | |
| wt12 | Cont.(Cvl)/60/2021 | ABDUL JALIL vs THE STATE OF JHARKHAND | SAURABH SHEKHAR AMAN DAYAL SINGH | AMIT KUMAR |
| | CONTEMPT OF COURTS ACT 1971 | | | |
| wt13 | Cont.(Cvl)/62/2021 | MD WALIULLAH vs THE STATE OF JHARKHAND | SAURABH SHEKHAR AMAN DAYAL SINGH | RAHUL SABOO |
| | CONTEMPT OF COURTS ACT 1971 | | | |
| wt14 | Cont.(Cvl)/63/2021 | HADEES AHMAD vs THE STATE OF JHARKHAND | SAURABH SHEKHAR AMAN DAYAL SINGH | MANISH MISHRA |
| | CONTEMPT OF COURTS ACT 1971 | | | |

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| wt15 | Cont.(Cvl)/64/2021 | MD SHAMSHIR ALI vs THE STATE OF JHARKHAND | SAURABH SHEKHAR AMAN DAYAL SINGH | MUKESH KR SINHA |
| | | CONTEMPT OF COURTS ACT 1971 | | |
| wt16 | Cont.(Cvl)/65/2021 | MD ABDUR RASHID vs THE STATE OF JHARKHAND | SAURABH SHEKHAR AMAN DAYAL SINGH | MANOJ KUMAR |
| | | CONTEMPT OF COURTS ACT 1971 | | |
| wt17 | Cont.(Cvl)/69/2021 | MD YOUSUF vs THE STATE OF JHARKHAND | SAURABH SHEKHAR AMAN DAYAL SINGH | MANISH MISHRA |
| | | CONTEMPT OF COURTS ACT 1971 | | |
| 18 | Cont.(Cvl)/113/2021 | SHIV LAKHAN PRASAD vs THE STATE OF JHARKHAND | SOMESHWAR ROY | AMIT KUMAR MAHAVIR PD SINHA |
| | | CONTEMPT OF COURTS ACT 1971 | | |
| 19 | Cont.(Cvl)/116/2021 | JANARDAN SINGH vs STATE OF JHARKHAND | MADHULIKA DASGUPTA JASVINDAR MAZUMDAR VIKAS KUMAR VIKRAM SINGH ROHAN MAZUMDAR ANKIT KUMAR DEVESH AJMANI | PRAVEEN AKHOURI MAHAVIR PD SINHA |
| | | CONTEMPT OF COURTS ACT 1971 | | |
| 20 | Cont.(Cvl)/140/2021 | CHANDAN DOM vs THE STATE OF JHARKHAND | PEEYUSH KRISHNA CHOUDHARY | AMIT KUMAR MAHAVIR PD SINHA |
| | | CONTEMPT OF COURTS ACT 1971 | | |
| 21 | Cont.(Cvl)/143/2021 | KOMAL SAO vs THE STATE OF JHARKHAND | LALAN KR SINGH | MANOJ KUMAR |
| | | CONTEMPT OF COURTS ACT 1971 | | |
| 22 | Cont.(Cvl)/156/2021 | SINGA HESSA vs THE STATE OF JHARKHAND | M M SHARMA PRAKASH KUMAR | AMIT KUMAR |
| | | CONTEMPT OF COURTS ACT 1971 | | |
| 23 | Cont.(Cvl)/159/2021 | USHA DEVI vs THE STATE OF JHARKHAND | GOPAL K. SINHA NITESH KUMAR | JAYANT FRANKLIN TOPPO |
| | | CONTEMPT OF COURTS ACT 1971 | | |
| IA NO, 1901/2022 (For Withdrawal) | | | | |
| | | CONTEMPT OF COURTS ACT 1971 | | |
| 24 | Cont.(Cvl)/163/2021 | SURENDRA PRASAD SING vs THE STATE OF JHARKHAND | MD NASIM AKHTAR MD IMRAN HASSAN MD.YASIR ARAFAT | MANOJ KUMAR |
| | | CONTEMPT OF COURTS ACT 1971 | | |
| 25 | Cont.(Cvl)/170/2021 | SAMBHU MAHTO vs THE STATE OF JHARKHAND | SANJAY PRASAD | PRABHAT KUMAR MAHAVIR PD SINHA |
| | | CONTEMPT OF COURTS ACT 1971 | | |
| 26 | Cont.(Cvl)/174/2021 | RAMLAL MAHTO vs THE STATE OF JHARKHAND | SANJAY PRASAD | AMIT KUMAR MAHAVIR PD SINHA |
| | | CONTEMPT OF COURTS ACT 1971 | | |
| 27 | Cont.(Cvl)/175/2021 | JITNI DEVI vs THE STATE OF JHARKHAND | SANJAY PRASAD | PRAVEEN AKHOURI MAHAVIR PD SINHA |
| | | CONTEMPT OF COURTS ACT 1971 | | |
| 28 | Cont.(Cvl)/178/2021 | URMILA KUMARI vs THE STATE OF JHARKHAND | LALIT KR SINGH | MANOJ KUMAR |
| | | CONTEMPT OF COURTS ACT 1971 | | |
| 29 | Cont.(Cvl)/203/2021 | AYODHYA RAM vs THE STATE OF JHARKHAND | RAHUL KUMAR APOORVA SINGH VISHAL KUMAR | MUKESH KR SINHA |
| | | CONTEMPT OF COURTS ACT 1971 | | |

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| 30 | Cont.(Cvl)/216/2021 | OM KAPOOR vs THE STATE OF JHARKHAND | MANOJ TANDON KUMARI PRIYAMBADA SANJAY PIPRAWALL NEHA BHARDWAJ | OM PRAKASH TIWARI SACHIN KUMAR SANJAY PIPRAWALL TEJO MISTRY |
| | | CONTEMPT OF COURTS ACT 1971 | | |
| 31 | Cont.(Cvl)/218/2021 | SHIVA SHANKAR LAL vs THE STATE OF JHARKHAND | PRAVIN KR RANA Kumar Anshuman SHADAB EQBAL | MANOJ KUMAR MAHAVIR PD SINHA |
| | | CONTEMPT OF COURTS ACT 1971 | | |
| 32 | Cont.(Cvl)/232/2021 | VIKASH KUMAR OJHA vs STATE OF JHARKHAND | SAURAV ARUN | MANOJ KUMAR SACHIN KUMAR |
| | | CONTEMPT OF COURTS ACT 1971 | | |
| 33 | Cont.(Cvl)/240/2021 | LAL VIJAY NATH SHAHDEO vs THE STATE OF JHARKHAND | RAMAWATAR CHOUBEY SANTOSH KUMAR | PRAKASH CHANDRA ROY |
| | | CONTEMPT OF COURTS ACT 1971 | | |
| 34 | Cont.(Cvl)/261/2021 | ONKAR CHOUDHARY vs THE STATE OF JHARKHAND | PREM PUJARI ROY | RAJIV RANJAN MITHILESH SINGH SANJAY PIPRAWALL |
| | | CONTEMPT OF COURTS ACT 1971 | | |
| 35 | Cont.(Cvl)/277/2021 | SUNIL KUMAR SINGH vs THE STATE OF JHARKHAND | SOMESHWAR ROY | RAHUL SABOO MAHAVIR PD SINHA |
| | | CONTEMPT OF COURTS ACT 1971 | | |
| 36 | Cont.(Cvl)/288/2021 | SRI NARAYAN PRASAD vs THE STATE OF JHARKHAND | KRIPA SHANKAR NANDA | MANOJ KUMAR RUPESH SINGH DR.ASHOK KR.SINGH |
| | | CONTEMPT OF COURTS ACT 1971 | | |
| 37 | Cont.(Cvl)/350/2021 | MANJU DEVI vs THE STATE OF JHARKHAND | SAURABH SHEKHAR AMAN DAYAL SINGH | JAYANT FRANKLIN TOPPO SAURAV KUMAR SAHAY GAURAV PIYUSH AMIT KUMAR DAS |
| | | CONTEMPT OF COURTS ACT 1971 | | |
| 38 | Cont.(Cvl)/357/2021 | DR KUMARI BHARTI SINGH vs THE STATE OF JHARKHAND THROUGH THE CHIEF SECRETARY | AASHISH KUMAR VANI KUMARI | MUKESH KR SINHA BHAWESH KUMAR SANJAY PIPRAWALL |
| | | CONTEMPT OF COURTS ACT 1971 | | |
| 39 | Cont.(Cvl)/359/2021 | NAIR EKBAL vs THE STATE OF JHARKHAND | NIRANJAN SINGH MANOJ KUMAR RAM | MAHAVIR PD SINHA |
| | | CONTEMPT OF COURTS ACT 1971 | | |
| 40 | Cont.(Cvl)/360/2021 | BIRENDRA KUMAR SINGH vs THE STATE OF JHARKHAND | BAIBHAW GAHLAUT | SREENU GARAPATI SANJAY PIPRAWALL ANOOP KR MEHTA |
| | | CONTEMPT OF COURTS ACT 1971 | | |
| 41 | Cont.(Cvl)/362/2021 | VIJOY PRAKASH vs THE STATE OF JHARKHAND | BAIBHAW GAHLAUT | RAJIV RANJAN SANJAY PIPRAWALL ANOOP KR MEHTA PRINCE KUMAR |
| | | CONTEMPT OF COURTS ACT 1971 | | |
| 42 | Cont.(Cvl)/364/2021 | ARCHANA MUKHERJEE vs STATE OF JHARKHAND | JASVINDAR MAZUMDAR VIKAS KUMAR ROHAN MAZUMDAR ANKIT KUMAR | KISHORE KR SINGH MAHAVIR PD SINHA |
| | | CONTEMPT OF COURTS ACT 1971 | | |
| 43 | Cont.(Cvl)/365/2021 | HARJEET KAUR vs THE STATE OF JHARKHAND | M M SHARMA SANJAY KR. SINGH VIRENDRA KUMAR | MR.ASHUTOSH ANAND |
| | | CONTEMPT OF COURTS ACT 1971 | | |
| 44 | Cont.(Cvl)/369/2021 | MD REHAN ANSARI vs THE STATE OF JHARKHAND | NARESH PD THAKUR SATISH KUMAR | RAHUL SABOO |
| | | CONTEMPT OF COURTS ACT 1971 | | |

IA NO, 7305/2021 (For Addition of Party)

CONTEMPT OF COURTS ACT 1971

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| 45 | Cont.(Cvl)/379/2021 | GANGARAM MARANDI vs THE STATE OF JHARKHAND | MANOJ KUMAR SAH AMARJEET PRASAD VEER VIKRAM BUXRAY | PRABHAT KUMAR |
| | | CONTEMPT OF COURTS ACT 1971 | | |
| 46 | Cont.(Cvl)/382/2021 | KOSHALI DEVI ALIAS GANDHARI DEVI vs STATE OF JHARKHAND | JASVINDAR MAZUMDAR VIKAS KUMAR ROHAN MAZUMDAR DEVESH AJMANI | RAHUL SABOO MAHAVIR PD SINHA |
| | | CONTEMPT OF COURTS ACT 1971 | | |
| 47 | Cont.(Cvl)/383/2021 | BINOD RAM vs THE STATE OF JHARKHAND | ASHIM KR SAHANI VIKESH KUMAR | SREENU GARAPATI |
| | | CONTEMPT OF COURTS ACT 1971 | | |
| 48 | Cont.(Cvl)/388/2021 | DR PREM CHAND SAO vs THE STATE OF JHARKHAND | DEEPAK KR PRASAD | OM PRAKASH TIWARI |
| | | CONTEMPT OF COURTS ACT 1971 | | |
| 49 | Cont.(Cvl)/399/2021 | KAUSHALYA KUMARI MAHTO vs STATE OF JHARKHAND | JASVINDAR MAZUMDAR VIKAS KUMAR VIKRAM SINGH ROHAN MAZUMDAR DEVESH AJMANI | PRABHAT KUMAR MAHAVIR PD SINHA |
| | | CONTEMPT OF COURTS ACT 1971 | | |
| 50 | Cont.(Cvl)/427/2021 | PUNAM KUMARI vs THE STATE OF JHARKHAND | PREM PUJARI ROY | LAXMI MURMU |
| | | CONTEMPT OF COURTS ACT 1971 | | |
| 51 | Cont.(Cvl)/453/2021 | BINOD SINGH vs THE STATE OF JHARKHAND | BIRENDRA KUMAR RAJ KISHORE SAHU | DARSHANA PODDAR MISHRA |
| | | CONTEMPT OF COURTS ACT 1971 | | |
| 52 | Cont.(Cvl)/459/2021 | SHARMA MEHTAR vs THE STATE OF JHARKHAND | PANKAJ KUMAR CHOUDHARY | PRAVEEN AKHOURI MANOJ KUMAR |
| | | CONTEMPT OF COURTS ACT 1971 | | |
| 53 | Cont.(Cvl)/462/2021 | LAL BAHADUR SINGH vs THE STATE OF JHARKHAND | SAURABH SHEKHAR AMAN DAYAL SINGH | DEVESH KRISHNA AMIT KR VERMA SUNIL KUMAR AGARWAL |
| | | CONTEMPT OF COURTS ACT 1971 | | |
| 54 | Cont.(Cvl)/473/2021 | DR U K BAKSHI vs THE STATE OF JHARKHAND THROUGH ITS CHIEF SECRETARY | FAISAL ALLAM FAHAD ALLAM | MANISH MISHRA ANOOP KR MEHTA |
| | | CONTEMPT OF COURTS ACT 1971 | | |
| 55 | Cont.(Cvl)/476/2021 | PRABHAT KUMAR PANDEY vs THE STATE OF JHARKHAND | RAJESH KUMAR APURWA PATHAK | ASHOK KUMAR DR.ASHOK KR.SINGH |
| | | CONTEMPT OF COURTS ACT 1971 | | |
| 56 | Cont.(Cvl)/479/2021 | HIMANSHU KUMAR THAKUR vs THE STATE OF JHARKHAND THROUGH THE CHIEF SECRETARY NAMELY RAJIV GAUBA | RANJAN PRASAD RAM | SREENU GARAPATI |
| | | CONTEMPT OF COURTS ACT 1971 | | |
| 57 | Cont.(Cvl)/493/2021 | MOHAN PRASAD SINGH vs THE STATE OF JHARKHAND THROUGH ITS SECRETARY HEALTH SERVICES | SHRESTH GAUTAM YOGENDRA YADAV MR RAHUL DEV OMPRAKASH | DARSHANA PODDAR MISHRA DR.ASHOK KR.SINGH |
| | | CONTEMPT OF COURTS ACT 1971 | | |
| 58 | Cont.(Cvl)/496/2021 | SADIQUE ANWAR RIZVI vs THE STATE OF JHARKHAND | MANOJ TANDON SNEHA KUMARI NEHA BHARDWAJ | RAJIV RANJAN |
| | | CONTEMPT OF COURTS ACT 1971 | | |

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| 59 | Cont.(Cvl)/499/2021 | SRIBHAGWAN DAS vs SRI INDRASH SUKLA MANAGING DIRECTOR JHARKHAND MINERAL AREA DEVELOPMENT AUTHORITY | SOMESHWAR ROY BALIRAM YADAV | RAHUL SABOO MAHAVIR PD SINHA |
| | CONTEMPT OF COURTS ACT 1971 | | | |
| 60 | Cont.(Cvl)/521/2021 | ASHA VERMA vs THE UNITED BANK OF INDIA NOW PUNJAB NATIONAL BANK CHIEF MANAGER | BRAJESH KR SINGH ANIL KUMAR | PARTH S. A. SWAROOP PATI Sumit Prakash |
| | CONTEMPT OF COURTS ACT 1971 | | | |
| 61 | Cont.(Cvl)/529/2021 | SHAHINA PRAWEEEN vs STATE OF JHARKHAND | ALTAF HUSSAIN AFAQUE AHMED | DARSHANA PODDAR MISHRA |
| | CONTEMPT OF COURTS ACT 1971 | | | |
| 62 | Cont.(Cvl)/544/2021 | MUKESH KUMAR vs THE STATE OF JHARKHAND | NEHA BHARDWAJ SNEHA KUMARI MANOJ TANDON | NEELAM TIWARY |
| | CONTEMPT OF COURTS ACT 1971 | | | |
| 63 | Cont.(Cvl)/551/2021 | MANOJ KUMAR JHA vs THE STATE OF JHARKHAND | PANKAJ KUMAR CHOUDHARY | MANISH MISHRA DR.ASHOK KR.SINGH |
| | CONTEMPT OF COURTS ACT 1971 | | | |
| 64 | Cont.(Cvl)/588/2021 | LALMAN PRASAD MEHTA ALIAS LALMANI MEHTA vs THE STATE OF JHARKHAND | AAKANSHA MITTAL SUMEET GADODIA SHILPI SANDIL RANJEET KUSHWAHA LAVANYA GADODIA SIDDHARTH RANJAN | SACHIN KUMAR |
| | CONTEMPT OF COURTS ACT 1971 | | | |
| 65 | Cont.(Cvl)/594/2021 | DR BHUVAN JYOTI vs STATE OF JHARKHAND | SAURAV ARUN UJJAWAL SINHA | SACHIN KUMAR DR.ASHOK KR.SINGH |
| | CONTEMPT OF COURTS ACT 1971 | | | |
| 66 | Cont.(Cvl)/598/2021 | MAHENDRA DOM vs THE STATE OF JHARKHAND | PEEYUSH KRISHNA CHOUDHARY | RAHUL SABOO MAHAVIR PD SINHA |
| | CONTEMPT OF COURTS ACT 1971 | | | |
| 67 | Cont.(Cvl)/639/2021 | SUSANA TOPNO vs THE STATE OF JHARKHAND | RAJESH KUMAR APURWA PATHAK | SACHIN KUMAR DR.ASHOK KR.SINGH |
| | CONTEMPT OF COURTS ACT 1971 | | | |
| 68 | Cont.(Cvl)/683/2021 | AKASH KUMAR vs THE STATE OF JHARKHAND | RAJESH KUMAR AMIT KUMAR APURWA PATHAK GAURAV RAJ KARAMDEO | SACHIN KUMAR DR.ASHOK KR.SINGH |
| | CONTEMPT OF COURTS ACT 1971 | | | |
| 69 | Cont.(Cvl)/714/2021 | PURUSHOTTAM KUMAR SINGH vs THE STATE OF JHARKHAND | MANISH KUMAR AMIT MISHRA | DARSHANA PODDAR MISHRA |
| | CONTEMPT OF COURTS ACT 1971 | | | |
| 70 | Cont.(Cvl)/763/2021 | SAROJNI KHALKHO vs THE STATE OF JHARKHAND | MANINDRA KR SINHA AMIT KUMAR | DARSHANA PODDAR MISHRA |
| | CONTEMPT OF COURTS ACT 1971 | | | |
| 71 | Cont.(Cvl)/765/2021 | BINA DEVI vs STATE OF JHARKHAND | AFAQUE AHMED ALTAF HUSSAIN SHARABHIL AHMED | PARTH S. A. SWAROOP PATI |
| | CONTEMPT OF COURTS ACT 1971 | | | |
| 72 | Cont.(Cvl)/771/2021 | SHEO NANDAN PRASAD vs THE STATE OF JHARKHAND | AJAY KR SINGH | JAYANT FRANKLIN TOPPO MAHAVIR PD SINHA |
| | CONTEMPT OF COURTS ACT 1971 | | | |

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| 73 | Cont.(Cvl)/785/2021 | RAMADHAR SINGH vs SRI SATYENDRA KUMAR MANAGING DIRECTOR JHARKHAND MINERAL AREA DEVELOPMENT AUTHORITY | SOMESHWAR ROY | MANOJ KR. NO.3 DR.ASHOK KR.SINGH INDRANIL BHADURI |
| | CONTEMPT OF COURTS ACT 1971 | | | |
| 74 | Cont.(Cvl)/787/2021 | TRILOKI MISHRA vs SRI INDRASH SUKLA SECRETARY MINERAL AREA DEVELOPMENT AUTHORITY | SOMESHWAR ROY | DEVESH KRISHNA MAHAVIR PD SINHA |
| | CONTEMPT OF COURTS ACT 1971 | | | |
| 75 | Cont.(Cvl)/789/2021 | SMT CHANDANA CHAUDHARY vs THE STATE OF JHARKHAND | MD. ASADUL HAQUE BIRENDRA KUMAR | PRAKASH CHANDRA ROY |
| | CONTEMPT OF COURTS ACT 1971 | | | |
| 76 | Cont.(Cvl)/794/2021 | AMIT KORANGA vs SRI SATYENDRA KUMAR MANAGING DIRECTOR JHARKHAND MINERAL AREA DEVELOPMENT AUTHORITY | SOMESHWAR ROY | MAHAVIR PD SINHA DEVESH KRISHNA |
| | CONTEMPT OF COURTS ACT 1971 | | | |
| 77 | Cr.M.P./3467/2021 | MITHISH KUMAR ALIAS MITHISH TIWARIY vs THE STATE OF JHARKHAND | SARVENDRA KUMAR | VINEET KUMAR VASHISTHA ASHOK KUMAR SINGH |
| | QUASHING OF ENTIRE CRIMINAL PROCEEDINGS | | | |
| 78 | Cont.(Cvl)/30/2022 | HULAS DADEL vs THE STATE OF JHARKHAND | HARSH CHANDRA ABHIJEET KR SINGH SWETA KUMARI | MR.ASHUTOSH ANAND DR.ASHOK KR.SINGH |
| | CONTEMPT OF COURTS ACT 1971 | | | |

NATIONAL LOK ADALAT CAUSELIST For Saturday The 12th March 2022

COURT NO. 4

SINGLE BENCH (BENCH ID-24826)

AT 11:00 AM

HON'BLE MR. JUSTICE DEEPAK ROSHAN

Lok Adalat

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| 1 | W.P(S)/662/2016 | MADAN PRASAD vs UNION OF INDIA THROUGH SECRETARY MINISTRY OF COAL AND ORS | MANOJ KR SINHA NAND KISHORE PD. SINHA NILESH KUMAR GUPTA | PRASHANT KR SINGH RAJIV SINHA SHIV KUMAR SHARMA ANOOP KR MEHTA AMIT KUMAR DAS AMIT KR SINHA |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| 2 | W.P(S)/1849/2016 | HANS RAJ SINGH AND ORS vs URBAN DEVELOPMENT DEPARTMENT | VIJAY RANJAN SINHA RUPA CHANDRA | CHANDRA PRABHA SUDARSHAN SHRIVASTAVA RANJAN PRASAD SINHA RAHUL SABOO |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| 3 | W.P(S)/2354/2016 | LAWRENCE BAA vs HUMAN RESOURCES DEPARTMENT | SUNIL KUMAR MAHTO VISHWANATH ROY | SUMIR PRASAD |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| 4 | W.P(S)/2382/2016 | DR MRS CHHAYA SINHA vs HEALTH | SARVESH KUMAR VERMA | A.G HEMANT KR GUPTA |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| 5 | W.P(S)/2784/2016 | SHYAM CHAND MAHTO vs THE STATE OF JHARKHAND AND ORS | HARENDRA KR MAHATO AHALYA MAHATO | A.G HEMANT KR GUPTA |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| 6 | W.P(S)/3810/2016 | KADIR MIAN vs M S BHARAT COCKING COAL LTD THROUGH ITS MANAGING DIRECTOR AND ORS | ASHIM KR SAHANI VIKESH KUMAR AJIT KUMAR | INDRAJIT SINHA SAURAV KUMAR SHIVAM UTKARSH SAHAY AMIT KUMAR DAS |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| 7 | W.P(S)/3812/2016 | BIRJU MIA vs M S BHARAT COCKING COAL LTD THROUGH ITS MANAGING DIRECTOR AND ORS | ASHIM KR SAHANI VIKESH KUMAR AJIT KUMAR | INDRAJIT SINHA ANOOP KR MEHTA AMIT KR SINHA |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| 8 | W.P(S)/3859/2016 | MAHENDRA PRASAD SINGH vs HEALTH | DEEPAK KR PRASAD | A.G AMIT KR VERMA SURESH KUMAR HEMANT KR GUPTA |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| 9 | W.P(S)/3914/2016 | MD AKHTAR ALAM vs THE STATE OF JHARKHAND AND ORS | BIRENDRA KR JHA MANOJ KR SINHA | SUNIL KUMAR SURESH KUMAR ARVIND KUMAR MEHTA ASHOK KR YADAV |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| 10 | W.P(S)/4516/2016 | MARY TOPPO vs EDUCATION | RAMADHAR PRASAD SRIVASTAV LALIT KR SINGH | LAL CHANDRAHAS NATH SHAHEDEO RAJESH KUMAR SURESH KUMAR ARVIND KUMAR MEHTA SREENU GARAPATI |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| 11 | W.P(S)/4590/2016 | DR JITENDRA KUMAR SRIVASTAVA vs ANIMAL HUSBANDARY DEPARTMENT | VISHAL KUMAR TRIVEDI SHRESTH GAUTAM SHRAY MISHRA | RAJEEV RANJAN MISHRA SUDARSHAN SHRIVASTAVA SURESH KUMAR |
| | | RETIREMENT BENEFIT CUM PENSION | | |

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| 12 | W.P(S)/4621/2016 | UMA PADA MAHTO vs WATER RESOURCES DEPARTMENT RETIREMENT BENEFIT CUM PENSION | ASHIM KR SAHANI VIKESH KUMAR | SHAHID KHAN |
| 13 | W.P(S)/4760/2016 | HSCL VR EMPLOYEES ASSOCIATION THROUGH ITS ASSOCIATE MEMBER RAMAYAN SHARMA AND ORS vs UNION OF INDIA THROUGH THE SECRETARY MINISTRY OF STEEL AND ORS | VISHAL KUMAR TRIVEDI SHRESTH GAUTAM SHRAY MISHRA GAURAV ABHISHEKH | RAJIV SINHA ROHITASHYA ROY ALIS ROHIT ROY NITU SINHA |
| IA NO, 570/2020 (For Early Hearing) VOLUNTARY RETIREMENT | | | | |
| 14 | W.P(S)/5538/2016 | SITARAM PRASAD vs URBAN DEVELOPMENT DEPARTMENT RETIREMENT BENEFIT CUM PENSION | RAJENDRA PRASAD | MD. SHAMIM AKHTAR INDRAJIT SINHA GAUTAM KUMAR |
| wt15 | W.P(S)/5229/2016 | RAM EKBAL SAH vs URBAN DEVELOPMENT DEPARTMENT RETIREMENT BENEFIT CUM PENSION | RAJENDRA PRASAD ARVIND KUMAR SRIVASTVA SUDHANSHU KUMAR SINGH | RAJEEV RANJAN MISHRA INDRAJIT SINHA |
| IA NO, 3600/2021 (For Substitution Petition) | | | | |
| 16 | W.P(S)/5774/2016 | MD HUSSAIN ANSARI vs FOOD SUPPLY RETIREMENT BENEFIT CUM PENSION | NAWAL KISHORE PRASAD ALAKH KUMAR SAHAY | AMRITA KUMARI MRINAL KANTI ROY SHAHID KHAN NIPUN BAKSHI SURESH KUMAR GAUTAM RAKESH ARVIND KUMAR MEHTA DR.ASHOK KR.SINGH |
| 17 | W.P(S)/6026/2016 | PANNA DEEVI vs THE STATE OF JHARKHAND AND ORS DEATH CUM RETIREMENT BENEFITS | AKSHAY KR MAHATO RUCHI RAMPURIA | AJIT KUMAR GAUTAM RAKESH LAXMI MURMU |
| 18 | W.P(S)/6487/2016 | MAHARAM SEIKH vs BANK OF INDIA THROUGH ITS CHAIRMAN AND ORS RETIREMENT BENEFIT CUM PENSION | BIJAY KR SINHA | ANSHU DUBEY |
| 19 | W.P(S)/6880/2016 | HARI SHANKAR PRASAD vs STATE OF JHARKHAND AND ORS RETIREMENT BENEFIT CUM PENSION | PRASHANT PALLAV SANJEET NAYAK MANTU KR SINHA | MRINAL KANTI ROY LAL CHANDRAHAS NATH SHAHEDEO AMRITA KUMARI AKASH DEEP DR.ASHOK KR.SINGH SREENU GARAPATI S P ROY |
| 20 | W.P(S)/7268/2016 | SATISH KUMAR SINHA vs FINANCE RETIREMENT BENEFIT CUM PENSION | ANIL KR SINHA | RAJIV ANAND PRASHANT PALLAV |
| 21 | W.P(S)/7492/2016 | RAM ORAON vs HEALTH RETIREMENT BENEFIT CUM PENSION | PRABHAT KR SINHA SANTOSH KUMAR | JAI PRAKASH,(A A G) RANJAN PRASAD SINHA HEMANT KR GUPTA PEEYUSH KRISHNA CHOUDHARY |
| 22 | W.P(S)/225/2017 | HARI CHARAN RAJAK vs ROAD CONSTRUCTION RETIREMENT BENEFIT CUM PENSION | PRADEEP KR VERMA ARUN KUMAR RAGINI KUMARI BANDANA SINHA ABHA VERMA | VIKASH KISHORE PRASAD SUDARSHAN SHRIVASTAVA SURESH KUMAR NAVIN KUMAR G.P. IV |

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| 23 | W.P(S)/373/2017 | MANOJ KUMAR AND ANR vs HUMAN RESOURCES DEPARTMENT RETIREMENT BENEFIT CUM PENSION | ROHIT | JAI PRAKASH,(A A G) RAHUL SABOO |
| 24 | W.P(S)/395/2017 | SURYA NARAYAN ROY vs THE STATE OF JHARKHAND THROUGH ITS PRINCIPAL SECRETARY AND ORS RETIREMENT BENEFIT CUM PENSION | RATNESH KUMAR | VIKASH KISHORE PRASAD RICHA SANCHITA SUNIL KUMAR AGARWAL GAUTAM RAKESH RAHUL SABOO NAVIN KUMAR G.P. IV |
| 25 | W.P(S)/580/2017 | BIJLI RAM vs THE STATE OF JHARKHAND THROUGH ITS CHIEF SECRETARY AND ORS RETIREMENT BENEFIT CUM PENSION | BHOLA NATH RAJAK AJAY KR SINHA SURAJ DEO MUNDA | ATANU BANERJEE SHAHID KHAN ASHOK KR YADAV SUNIL KUMAR |
| 26 | W.P(S)/885/2017 | BINOD BIHARI SINGH vs EDUCATION IA NO, 7825/2018 (For Misc.) RETIREMENT BENEFIT CUM PENSION | SUMEET GADODIA RANJEET KUSHWAHA PREM PUJARI ROY AKSHAY KR MAHATO | RAJIV ANAND PRASHANT PALLAV MITHILESH SINGH ANOOP KR MEHTA |
| 27 | W.P(S)/985/2017 | TULSI PURTY vs THE STATE OF JHARKHAND THROUGH THE SECRETARY AND ORS RETIREMENT BENEFIT CUM PENSION | ANJANI KUMAR | HIMANSHU KR MEHTA VANDANA SINGH ROHIT SINHA SURESH KUMAR S P ROY |
| 28 | W.P(S)/1120/2017 | BADRI NARAYAN SAH vs THE MINERAL AREA DEVELOPMENT AUTHORITY REPRESENTED THROUGH ITS MANAGING DIRECTOR AND ANR RETIREMENT BENEFIT CUM PENSION | NIRANJAN SINGH OM PRAKASH SINGH | BHAWESH KUMAR |
| 29 | W.P(S)/1560/2017 | DAYANAND SINGH AND ORS vs URBAN DEVELOPMENT DEPARTMENT RETIREMENT BENEFIT CUM PENSION | VIPUL DIVYA NIRAJ KISHORE BANDANA KR SINHA | SHAHID KHAN AMRENDRA PRADHAN NIPUN BAKSHI RUPESH SINGH KUMAR SOURAV CHATTERJEE |
| 30 | W.P(S)/1595/2017 | GOURI SHANKAR PRASAD vs THE STATE OF JHARKHAND AND ORS RETIREMENT BENEFIT CUM PENSION | JAGESHWAR MAHTO MAHESH KR MAHTO | RAJEEV RANJAN MISHRA NIRANJAN SINGH AJAY KUMAR AMIT KUMAR |
| 31 | W.P(S)/2110/2017 | USHA DEVI vs FOREST RETIREMENT BENEFIT CUM PENSION | NAVEEN KR GAUNJHU MANOJ KR CHOUBEY | SRIJIT CHOUDHARY |
| 32 | W.P(S)/2391/2017 | MADHUR SHYAM KUNJ vs HEALTH RETIREMENT BENEFIT CUM PENSION | RAKHI RANI | ROHIT SINHA RAJESH KUMAR NIPUN BAKSHI SHAHID KHAN SURESH KUMAR MANINDRA KR SINHA AMIT KUMAR |
| 33 | W.P(S)/2909/2017 | ABDUL HAKIM vs STATE OF JHARKHAND AND ORS RETIREMENT BENEFIT CUM PENSION | AZEEMUDDIN PRABHAS CHANDRA JHA RANJAN KUMAR SINGH | CHANDRA PRABHA |
| 34 | W.P(S)/3339/2017 | DR PAWAN KUMAR JHA vs MS BHARAT COKING COAL LTD THROUGH ITS CHAIRMAN CUM MANAGING DIRECTOR AND ORS RETIREMENT BENEFIT CUM PENSION | PARTH S. A. SWAROOP PATI ROHAN KASHYAP NANDAN PRASAD | INDRAJIT SINHA |

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| 35 | W.P(S)/3360/2017 | RAM PRAVESH SINGH vs THE STATE OF JHARKHAND AND ORS | VIJAY SHANKAR PRASAD SANTOSH KUMAR SHUKLA PRAKASH KUMAR AJAY SHANKAR | AJIT KUMAR SURESH KUMAR SRIJIT CHOUDHARY |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| 36 | W.P(S)/5835/2017 | MAHAVIR THAKUR vs UNION OF INDIA THROUGH MINISTRY OF HOME AFFAIRS AND ORS | AMRITANSH VATS | RAJIV SINHA BINOD SINGH |
| | | COMPULSORY RETIREMENT | | |
| 37 | W.P(S)/6757/2017 | BRAJESHWAR SINGH vs WATER RESOURCES DEPARTMENT | MANOJ PRASAD SANTOSH KUMAR SONI | LAL CHANDRAHAS NATH SHAHEDEO SREENU GARAPATI |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| 38 | W.P(S)/412/2018 | BIRENDRA SHARMA vs THE STATE OF JHARKHAND THROUGH THE SECRETARY DEPARTMENT OF TRANSPORT GOVT OF JHARKHAND | BINOD KUMAR NANDA KUMARI | BHAWESH KUMAR SURESH KUMAR CHANDRA G. A. BARDHAN SUNIL KUMAR AGARWAL |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| 39 | W.P(S)/732/2018 | SATYA NARAYAN TIWARY vs THE STATE OF JHARKHAND | AMIT KUMAR DAS ANJANI KUMAR PUJA KUMARI SWATI SHALINI | LAL CHANDRAHAS NATH SHAHEDEO SUDARSHAN SHRIVASTAVA SREENU GARAPATI SHRUTI SHRESTHA |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| wt40 | W.P(S)/2922/2018 | BHOLESHWAR PANDEY vs THE STATE OF JHARKHAND | AMIT KUMAR DAS ANJANI KUMAR PUJA KUMARI SHIVAM UTKARSH SAHAY | JAI PRAKASH,(A A G) DARSHANA PODDAR MISHRA VINAY KUMAR |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| wt41 | W.P(S)/5861/2018 | JHARKHAND PRADESH MADARSA SANSKRIT SIKSHAK SAMANWAY SAMITI THROUGH MD HAMID UL GHAZI vs THE STATE OF JHARKHAND THROUGH ITS SECRETARY PR SECRETARY SCHOOL EDUCATION AND LITERACY DEPTT | MANOJ TANDON SHIV SHANKAR KUMAR KUMARI RASHMI | ATANU BANERJEE |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| wt42 | W.P(S)/5986/2018 | MD ZAHID HUSSAIN vs THE STATE OF JHARKHAND THROUGH ITS SECRETARY PR SECRETARY SCHOOL EDUCATION AND LITERACY DEPTT | MANOJ TANDON RANESH ANAND SHIV SHANKAR KUMAR KUMARI RASHMI | BHAWESH KUMAR CHANDRA G. A. BARDHAN |
| | | DISMISSAL/REMOVAL/TERMINATION | | |
| 43 | W.P(S)/839/2018 | SUJEET ORAON vs THE STATE OF JHARKHAND | RANJAN PRASAD SINHA SANJEEV THAKUR SUBHASH CHANDRA PRAKASH | JAI PRAKASH,(A A G) DARSHANA PODDAR MISHRA SURESH KUMAR RUPESH SINGH |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| 44 | Cont.(CvI)/870/2018 | DULAL MANDAL vs THE STATE OF JHARKHAND | KANTI KUMAR OJHA ARCHANA KUMARI SINGH RAKESH KUMAR | CHANDRA PRABHA |
| | | CONTEMPT OF COURTS ACT 1971 | | |
| 45 | W.P(S)/938/2018 | KUMAR RAM PRATAP SINGH vs MINERAL AREA DEVELOPMENT AUTHORITY REPRESENTED THROUGH ITS MANAGING DIRECTOR | NIRANJAN SINGH SHAFIQUE RAHMAN | BHAWESH KUMAR |
| | | RETIREMENT BENEFIT CUM PENSION | | |

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| 46 | W.P(S)/1386/2018 | RAMHARI KAROWA vs THE STATE OF JHARKHAND THROUGH THE SECRETARY HUMAN RESOURCES DEVELOPMENT DEPARTMENT | KRIPA SHANKAR NANDA | RAJIV ANAND AMIT KR VERMA PRASHANT PALLAV SURESH KUMAR MITHILESH SINGH |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| 47 | W.P(S)/1903/2018 | DIGAMBAR SINGH vs THE STATE OF JHARKHAND THROUGH THE PRINCIPAL SECRETARY DEPARTMENT OF FOREST | DHIRENDRA KR DEO SUMIT PRAKASH | JAI PRAKASH,(A A G) DARSHANA PODDAR MISHRA SHRUTI SHRESTHA |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| 48 | W.P(S)/1931/2018 | RAM SEWAK MANDAL vs THE STATE OF JHARKHAND | DIN DAYAL SAHA | CHANDRA PRABHA RAHUL SABOO |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| 49 | W.P(S)/3558/2018 | NISITH BARAN GHOSHAL vs CENTRAL COALFIELDS LTD THROUGH ITS CHAIRMAN CUM MANAGING DIRECTOR | KRISHNA SHANKAR | AMIT KUMAR DAS LALIT YADAV VIKASH KUMAR |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| 50 | W.P(S)/3822/2018 | UGNI DEVI vs CENTRAL COAL FIELD LTD THROUGH ITS CHAIRMAN CUM MANAGING DIRECTOR | GAUTAM KUMAR SINGH | AMIT KUMAR DAS CHANDRAJIT MUKHERJEE PRASHANT VIDYARTHI KUMAR BASANT NARAYAN |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| 51 | W.P(S)/4744/2018 | GEETA JHA vs STATE OF JHARKHAND THROUGH SECRETARY DEPARTMENT OF EDUCATION | PRABHASH KUMAR | RAJIV ANAND PRASHANT PALLAV MITHILESH SINGH |
| | | DEATH CUM RETIREMENT BENEFITS | | |
| 52 | W.P(S)/5287/2018 | MADAN MOHAN ADHIKARI vs THE STATE OF JHARKHAND THROUGH THE CHIEF SECRETARY | SHAILENDRA KUMAR SINGH LEENA MUKHERJEE JAI PRAKASH SAHU | SURESH KUMAR ROHIT SINHA PRASHANT PALLAV MITHILESH SINGH RAJIV ANAND |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| 53 | W.P(S)/5872/2018 | SANDEEP BARLA vs THE STATE OF JHARKHAND THROUGH THE SECRETARY PR SECRETARY DEPTT OF HOME POLICE | SHIV SHANKAR KUMAR KUMARI RASHMI | AJIT KUMAR |
| | | COMPASSIONATE APPOINTMENT | | |
| 54 | W.P(S)/6255/2018 | DIGAMBER RAI vs THE STATE OF JHARKHAND | VIJAY KUMAR ROY | ATANU BANERJEE |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| 55 | Cont.(CvI)/212/2019 | ANIMESH KUMAR PATRA vs THE STATE OF JHARKHAND | MANOJ TANDON SHIV SHANKAR KUMAR KUMARI RASHMI | RAJEEV RANJAN MISHRA DHANANJAY KR PATHAK RICHA SANCHITA |
| | | CONTEMPT OF COURTS ACT 1971 | | |
| 56 | Cont.(CvI)/501/2019 | MD SIRAJUDDIN ANSARI vs THE STATE OF JHARKHAND | KUMARI RASHMI RASHMI SAHAY SHIV SHANKAR KUMAR | DHANANJAY KR PATHAK ASHOK KR YADAV |
| | | CONTEMPT OF COURTS ACT 1971 | | |
| 57 | W.P(S)/577/2019 | BALI RAM SINGH vs THE STATE OF JHARKHAND | SATYENDRA KUMAR SINGH | AJIT KUMAR SUDARSHAN SHRIVASTAVA AMIT KR VERMA SURESH KUMAR |
| | | RETIREMENT BENEFIT CUM PENSION | | |

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| 58 | W.P(S)/1253/2019 | HINA KUMARI vs THE STATE OF JHARKHAND THROUGH THE SECRETARY HEALTH MEDICAL EDUCATION AND FAMILY WELFARE | SANJEEV THAKUR RANJAN PRASAD SINHA | CHANDRA PRABHA Shambhu Nath Tiwari ARVIND KUMAR CHOUDHARY RAHUL SABOO |
| IA NO, 4474/2021 (For Intervener Petition) | | | | |
| RETIREMENT BENEFIT CUM PENSION | | | | |
| 59 | Cont.(CvI)/221/2021 | PREM NATH SINGH vs THE STATE OF JHARKHAND | KUMARI RASHMI | MANOJ KR. NO.3 INDRANIL BHADURI |
| CONTEMPT OF COURTS ACT 1971 | | | | |
| 60 | W.P(C)/5234/2021 | SUDAN SINGH vs BOKARO STEEL PLANT | SHAILESH KR SINGH DEEPAK KUMAR UTTAM KR DAS | INDRAJIT SINHA BIBHASH SINHA MANISH KUMAR |
| ADMITTED CONTRACT DUES | | | | |

NATIONAL LOK ADALAT CAUSELIST For Saturday The 12th March 2022

COURT NO. 10

SINGLE BENCH (BENCH ID-24883)

AT 11:00 AM

HON'BLE MR. JUSTICE GAUTAM KUMAR CHOUDHARY

Lok Adalat

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| 1 | W.P(S)/1370/2019 | TRIPURARI SHANKAR PRASAD vs THE STATE OF JHARKHAND THROUGH THE SECRETARY PR SECRETARY ROAD CONSTRUCTION DEPARTMENT | KUMARI RASHMI RANESH ANAND SHIV SHANKAR KUMAR | LAL CHANDRAHAS NATH SHAHEDEO SURESH KUMAR RICHIA SANCHITA SREENU GARAPATI |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| 2 | W.P(S)/2018/2019 | SATYA NARAYAN LAKRA vs THE STATE OF JHARKHAND THROUGH ITS CHIEF SECRETARY | ASHIM KR SAHANI AJIT KUMAR | ANOOP KR MEHTA SUDARSHAN SHRIVASTAVA SURESH KUMAR PRABHAT KR SINHA MR.ASHUTOSH ANAND |
| | IA NO, 9366/2019 | RETIREMENT BENEFIT CUM PENSION | | |
| 3 | W.P(S)/2187/2019 | SATYABRAT SINGH ALIAS SATYA BRATA SINGH vs JHARKHAND STATE FOOD AND CIVIL SUPPLIES CORPORATION LIMITED THROUGH ITS MANAGING DIRECTOR | PANDEY NEERAJ RAI AKCHANSH KISHORE ROHIT RANJAN SINHA | DR.ASHOK KR.SINGH ROHIT SINHA JITENDRA SHANKAR SINGH SHRUTI SHRESTHA |
| | IA NO, 4642/2021 (For Substitution) | RETIREMENT BENEFIT CUM PENSION | | |
| 4 | W.P(S)/3060/2019 | FULA KUNWAR ALIAS FULAVA DEVI vs CENTRAL COALFIELDS LIMITED THROUGH CHAIRMAN CUM MANAGING DIRECTOR | VIBHOR MAYANK VIPUL PODDAR | AMIT KUMAR DAS HARDEO PRASAD SINGH |
| | | DEATH CUM RETIRAL BENEFIT | | |
| 5 | W.P(S)/3177/2019 | RAM SEWAK RANA vs THE STATE OF JHARKHAND THR ITS CHIEF SECRETARY | ASHIM KR SAHANI VIKESH KUMAR AJIT KUMAR | VIJAY SHANKAR PRASAD MANISH MISHRA |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| 6 | W.P(S)/3330/2019 | BIRENDRA KUMAR BIMAL vs THE STATE OF JHARKHAND | KUMAR HARSH | RAHUL KR GUPTA AMIT KR VERMA SURESH KUMAR NEELAM TIWARY |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| 7 | W.P(S)/3366/2019 | KRISHNA KUMAR vs THE STATE OF JHARKHAND THROUGH THE SECRETARY ANIMAL HUSBANDRY AND FISHERIES DEPTT | RAHUL KUMAR APOORVA SINGH RANJAN KUMAR | HIMANSHU KR MEHTA VANDANA SINGH SUDARSHAN SHRIVASTAVA SURESH KUMAR |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| 8 | W.P(S)/3807/2019 | CHANDRADEO PRASAD SINGH vs JHARKHAND URJA VIKAS NIGAM LTD THROUGH ITS CHAIRMAN CUM MANAGING DIRECTOR | ASHOK KR JHA ATISH PRATAP SINGH | AJIT KUMAR MRINAL KANTI ROY |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| 9 | W.P(S)/4246/2019 | RAMCHARAN PRASAD vs THE STATE OF JHARKHAND | MRINAL SINGH SUSHAVAN BHOWMIK | DR.ASHOK KR.SINGH NAVIN KR SINGH |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| 10 | WP/4519/2019 | VISHWANATH ROY vs STATE OF JHARKHAND | DR. AMITA SRIVASTAVA DHARMENDRA KR MALITYAR NITESH KUMAR | GAUTAM KUMAR PARTH S. A. SWAROOP PATI PRABHAT KR SINHA |
| | | RETIREMENT BENEFIT CUM PENSION | | |

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| 11 | WP/4529/2019 | RAMJEE PRASAD vs THE STATE OF JHARKHAND RETIREMENT BENEFIT CUM PENSION | PAWAN KR PATHAK | ANOOP KR MEHTA RAJIV RANJAN MR.ASHUTOSH ANAND |
| 12 | W.P(S)/4625/2019 | JAI PRAKASH YADAV vs THE STATE OF JHARKHAND RETIREMENT BENEFIT CUM PENSION | LALIT YADAV | ANOOP KR MEHTA AMRITA KUMARI SURESH KUMAR DR.ASHOK KR.SINGH MR.ASHUTOSH ANAND |
| 13 | W.P(S)/4736/2019 | NARESH CHANDRA YADAV vs THE STATE OF JHARKHAND RETIREMENT BENEFIT CUM PENSION | ONKAR NATH TIWARY | CHANDRA G. A. BARDHAN RUPESH SINGH SHRUTI SHRESTHA |
| 14 | WP/4755/2019 | VARINDAR KAUR vs THE STATE OF JHARKHAND RETIREMENT BENEFIT CUM PENSION | PRAVEEN KUMAR VARMA MONA SHARMA BABAN PRASAD DURGA NARAYAN DILIP KR PRASAD | ANOOP KR MEHTA MR.ASHUTOSH ANAND |
| 15 | W.P(S)/4756/2019 | PAMELA KUMAR vs THE STATE OF JHARKHAND RETIREMENT BENEFIT CUM PENSION | PRAVEEN KUMAR VARMA MONA SHARMA BABAN PRASAD DURGA NARAYAN DILIP KR PRASAD | HIMANSHU KR MEHTA VANDANA SINGH |
| 16 | W.P(S)/4898/2019 | SOHODAR BAI vs MS CENTRAL COALFIELDS LIMITED THROUGH ITS CHAIRMAN CUM MANAGING DIRECTOR DEATH CUM RETIRAL BENEFIT | NISITH KR SAHANI MANOJ KR MISHRA GOURI DEBI SANJAY PRASAD | AWINASH KUMAR INDRAJIT SINHA AMIT KUMAR DAS ANKIT VISHAL AMIT KUMAR ARPAN MISHRA AJAY KUMAR SAH RIYA NARAIN |
| 17 | W.P(S)/5503/2019 | MINAKSHI ACHARYA vs THE STATE OF JHARKHAND THROUGH ITS PRINCIPAL SECRETARY HIGHER AND TECHNICAL EDUCATION DEPARTMENT DEATH CUM RETIREMENT BENEFITS | RAJESH KUMAR APOORVA SINGH AMIT KUMAR GAURAV RAJ | CHANDRA G. A. BARDHAN DR.ASHOK KR.SINGH SHILPI |
| 18 | W.P(S)/5558/2019 | KRISHNA NAND JHA vs THE STATE OF JHARKHAND THROUGH THE SECRETARY HUMAN RESOURCE DEPARTMENT RETIREMENT BENEFIT CUM PENSION | VIJAY SHANKER JHA MANISH KUMAR | PRABHAT KR SINHA PARTH S. A. SWAROOP PATI |
| 19 | W.P(S)/5563/2019 | SYED JAMIL AHMED vs THE STATE OF JHARKHAND THROUGH ITS PRINCIPAL SECRETARY RETIREMENT BENEFIT CUM PENSION | BINOD KUMAR JHA SANJAY KUMAR THAKUR | YOGENDRA PRASAD GAUTAM RAKESH SREENU GARAPATI S P ROY |
| 20 | W.P(S)/5583/2019 | PRATAP SINKU vs THE STATE OF JHARKHAND RETIREMENT BENEFIT CUM PENSION | DEVA KANT RAI ABHIJEET KR SINGH | NIPUN BAKSHI SUDARSHAN SHRIVASTAVA AMIT KR VERMA DEVESH KRISHNA |
| 21 | W.P(S)/5678/2019 | BISHESHWAR PRASAD vs THE STATE OF JHARKHAND RETIREMENT BENEFIT CUM PENSION | SANJAY PRASAD | CHANDRA G. A. BARDHAN |

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| 22 | W.P(S)/5834/2019 | JAWONI DEVI vs STATE OF JHARKHAND | MAHESH TEWARI ANKUR ANAND VIKRAM SINGH ABHISHEK KUMAR DUBEY | KM POONAM VERMA ANOOP KR MEHTA AMRITA KUMARI SURESH KUMAR DR.ASHOK KR.SINGH MR.ASHUTOSH ANAND |
| | | DEATH CUM RETIREMENT BENEFITS | | |
| 23 | W.P(S)/6487/2019 | VIRENDRA KUMAR vs THE STATE OF JHARKHAND | AJAY KR PATHAK DURGA NARAYAN DILIP KR PRASAD | HIMANSHU KR MEHTA VANDANA SINGH SURESH KUMAR SUNIL KUMAR AGARWAL |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| 24 | W.P(S)/7270/2019 | SAROJANI BARHA vs STATE OF JHARKHAND THROUGH THE SECRETARY DEPTT OF PERSONNEL ADMINISTRATIVE REFORMS | RITESH KUMAR | HIMANSHU KR MEHTA VANDANA SINGH |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| 25 | W.P(S)/7365/2019 | TERESA TIRKEY vs THE STATE OF JHARKHAND | RAJESH KR MISHRA | JAI PRAKASH,(A A G) AMIT KR VERMA DARSHANA PODDAR MISHRA DR.ASHOK KR.SINGH |
| | | FAMILY PENSION | | |
| 26 | W.P(S)/7370/2019 | RAJENDRA PRASAD SHUKLA vs THE STATE OF JHARKHAND THROUGH THE SECRETARY DEPTT OF FOREST AND ENVIRONMENT | SHASHI KANT THAKUR | HEMANT KR GUPTA AKASH DEEP DR.ASHOK KR.SINGH LAXMI MURMU AWADHESH PANDEY |
| | | IA NO, 5637/2020 (For Intervener Petition) | | |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| 27 | W.P(S)/623/2020 | KISHORE CHANDRA vs THE STATE OF JHARKHAND THROUGH THE SECRETARY DEPARTMENT OF HOME | RAHUL KUMAR APOORVA SINGH RANJAN KUMAR | AJIT KUMAR SURESH KUMAR SUNIL KUMAR AGARWAL |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| 28 | W.P(S)/1026/2020 | KUN KUN PRASAD SINGH vs THE JHARKHAND | DEEPANKAR GAURAV ABHISHEKH | DHANANJAY KR PATHAK ANOOP KR MEHTA |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| 29 | W.P(S)/1092/2020 | SMT TARA DEVI vs THE STATE OF JHARKHAND | ASHISH KR. THAKUR SARFARAZ AKHTAR | SANJEEV THAKUR SUDARSHAN SHRIVASTAVA AMIT KR VERMA SURESH KUMAR |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| 30 | W.P(S)/1415/2020 | SHIVADHAAR SINGH vs THE STATE OF JHARKHAND | MAHESH KR SINHA | RAJIV RANJAN |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| 31 | W.P(S)/1490/2020 | DAL SINGAR RAM vs THE STATE OF JHARKHAND | BHANU KUMAR Dolly BHARAT KUMAR | LAL CHANDRAHAS NATH SHAHEDEO AMIT KR VERMA SURESH KUMAR RICHA SANCHITA SREENU GARAPATI |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| 32 | W.P(S)/1711/2020 | SARYU KUMBHKAR vs STATE OF JHARKHAND THROUGH THE CHIEF SECRETARY | AYUSH ADITYA PRASHANT GUPTA PRANAY SHEKHAR | DHANANJAY KR PATHAK RUPESH SINGH PARTH S. A. SWAROOP PATI ASHOK KR YADAV AMIT KUMAR VERMA |
| | | RETIREMENT BENEFIT CUM PENSION | | |

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| 33 | W.P(S)/1780/2020 | KULDIP CHOUHAN vs BHARAT COKING COAL LTD THROUGH ITS CHAIRMAN CUM MANAGING DIRECTOR | AJAY KR SINGH | ATUL RAI PRASHANT KR SINGH ANOOP KR MEHTA AMIT KUMAR DAS NIKHIL KUMAR MEHTA AMIT KR SINHA |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| 34 | W.P(S)/1786/2020 | FULCHAND MAHATO vs BHARAT COKING COAL LTD THROUGH ITS CHAIRMAN CUM MANAGING DIRECTOR | AJAY KR SINGH | AMIT KUMAR DAS VIJAY KANT DUBEY |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| 35 | W.P(S)/1859/2020 | RAMCHANDRA PRASAD vs THE STATE OF JHARKHAND THROUGH CHIEF SECRETARY | AASHISH KUMAR VANI KUMARI | RAJIV RANJAN |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| 36 | W.P(S)/1861/2020 | BAIDYANATH CHOUDHARY vs THE STATE OF JHARKHAND | HARENDRA KR MAHATO AHALYA MAHATO JYOTSNA MAHATO | JAYANT FRANKLIN TOPPO SURESH KUMAR ARVIND KUMAR MEHTA |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| 37 | W.P(S)/2068/2020 | SANJAY KUMAR vs THE STATE OF JHARKHAND | RAHUL KUMAR APOORVA SINGH | RAJIV RANJAN |
| | | COMPULSORY RETIREMENT | | |
| 38 | W.P(S)/2205/2020 | LAKSHMI SETH vs LIFE INSURANCE CORPORATION OF INDIA THROUGH ITS DIVISIONAL MANAGER P AND IR DEPARTMENT | LUKESH KUMAR | SACHIN KUMAR |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| 39 | W.P(S)/2826/2020 | PROF DR JAGDISH PRASAD MISHRA ALIAS JAGDISH MISHRA vs THE STATE OF JHARKHAND THROUGH THE SECRETARY DEPTT OF HIGHER AND TECHNICAL EDUCATION AND SKILL DEV | SHREE KRISHNA PANDEY NILADRI S. MUKHARJEE | KISHORE KR SINGH ANOOP KR MEHTA |
| | | SERVICE RESIDUARY | | |
| 40 | W.P(S)/3029/2020 | ARUN KUMAR PASWAN vs THE UNION OF INDIA THORUGH THE ITS PRINCIPAL SECRETARY MINISTRY OF HUMAN RESOURCES DEPARTMENT | SHRISTI SINHA SAMEER SAHAY APRAJITA BHARDWAJ VIKASH KUMAR CHANCHAL JAIN | RAJIV SINHA ANOOP KR MEHTA RATNESH KUMAR |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| 41 | W.P(S)/3045/2020 | SHEKHAR KUMAR ROY vs THE STATE OF JHARKHAND | SANJAY KUMAR TIWARI | KAUSHIK SARKHEL SUCHENDRA PRASAD |
| | | GRATUITY | | |
| 42 | W.P(S)/3050/2020 | MANJU RAJAK vs THE STATE OF JHARKHAND THROUGH THE SECRETARY DRINKING WATER AND SANITATION DEPTT | RAHUL KUMAR APOORVA SINGH | MANOJ KR. NO.3 ARVIND KUMAR MEHTA DR.ASHOK KR.SINGH |
| | | DEATH CUM RETIREMENT BENEFITS | | |
| 43 | W.P(S)/1010/2021 | YOGENDRA MAHTO vs THE STATE OF JHARKHAND THROUGH ITS CHIEF SECRETARY | ASHIM KR SAHANI VIKESH KUMAR AJIT KUMAR | ROHAN KASHYAP RICHA SANCHITA SUCHENDRA PRASAD PARTH S. A. SWAROOP PATI APOORVA SINGH ASHISH KUMAR NAGENDRA PATHAK RAHUL KUMAR |
| | | RETIREMENT BENEFIT CUM PENSION | | |

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| 44 | W.P(S)/3316/2021 | TIKA RAM MAHATO vs THE JH MINERAL AREA DEVELOPMENT AUTHORITY THROUGH ITS MANAGING DIRECTOR | PEEYUSH KRISHNA CHOUDHARY NIRAJ KISHORE | MAHAVIR PD SINHA |
| | | DEATH CUM RETIREMENT BENEFITS | | |
| 45 | W.P(S)/3512/2021 | MAHENDRA KUMAR SINGH vs THE STATE OF JHARKHAND | LALAN KR SINGH | INDRANIL BHADURI |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| 46 | W.P(S)/5211/2021 | HEMLAL HARI vs THE JH MINERAL AREA DEVELOPMENT AUTHORITY THROUGH ITS MANAGING DIRECTOR | SHASHI KANT THAKUR | MAHAVIR PD SINHA |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| 47 | W.P(S)/5217/2021 | RAMBACHAN HARIJAN vs THE JH MINERAL AREA DEVELOPMENT AUTHORITY THROUGH ITS MANAGING DIRECTOR | SHASHI KANT THAKUR | MAHAVIR PD SINHA |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| 48 | W.P(S)/5229/2021 | PRADIP KUMAR RAJAK vs THE JH MINERAL AREA DEVELOPMENT AUTHORITY THROUGH ITS MANAGING DIRECTOR | SHASHI KANT THAKUR | MAHAVIR PD SINHA |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| 49 | W.P(S)/5230/2021 | BUDHADEV HADI vs THE JH MINERAL AREA DEVELOPMENT AUTHORITY THROUGH ITS MANAGING DIRECTOR | SHASHI KANT THAKUR | MAHAVIR PD SINHA |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| 50 | W.P(S)/5231/2021 | TAJ MOHAMMAD KHAN vs THE JH MINERAL AREA DEVELOPMENT AUTHORITY THROUGH ITS MANAGING DIRECTOR | SHASHI KANT THAKUR | MAHAVIR PD SINHA |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| 51 | W.P(S)/5241/2021 | SANTOSH KUMAR vs THE JH MINERAL AREA DEVELOPMENT AUTHORITY THROUGH ITS MANAGING DIRECTOR | SHASHI KANT THAKUR | MAHAVIR PD SINHA |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| 52 | W.P(S)/5345/2021 | SUBOL GORAI vs THE JH MINERAL AREA DEVELOPMENT AUTHORITY THROUGH ITS MANAGING DIRECTOR | SHASHI KANT THAKUR | MAHAVIR PD SINHA |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| 53 | W.P(S)/5346/2021 | NARAYAN LAL BEGI vs THE JH MINERAL AREA DEVELOPMENT AUTHORITY THROUGH ITS MANAGING DIRECTOR | SHASHI KANT THAKUR | MAHAVIR PD SINHA |
| | | RETIREMENT BENEFIT CUM PENSION | | |
| 54 | W.P(S)/5348/2021 | BRAJNANDAN SINGH vs THE JH MINERAL AREA DEVELOPMENT AUTHORITY THROUGH ITS MANAGING DIRECTOR | SHASHI KANT THAKUR | MAHAVIR PD SINHA |
| | | RETIREMENT BENEFIT CUM PENSION | | |

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| 55 | W.P(S)/247/2022 | GOPAL SHARAN PANDEY vs THE JHARKHAND MINERAL AREA DEVELOPMENT AUTHORITY THROUGH ITS MANAGING DIRECTOR RETIREMENT BENEFIT CUM PENSION | SOMESHWAR ROY | MAHAVIR PD SINHA |
| 56 | W.P(S)/893/2022 | HARIA HADI vs THE JH MINERAL AREA DEVELOPMENT AUTHORITY THROUGH ITS MANAGING DIRECTOR RETIREMENT BENEFIT CUM PENSION | SHASHI KANT THAKUR | MAHAVIR PD SINHA |
| 57 | W.P(S)/920/2022 | BHUNESHWAR SAW vs THE JH MINERAL AREA DEVELOPMENT AUTHORITY THROUGH ITS MANAGING DIRECTOR RETIREMENT BENEFIT CUM PENSION | SHASHI KANT THAKUR | MAHAVIR PD SINHA |
| 58 | W.P(S)/921/2022 | RAJENDRA SINGH vs THE JH MINERAL AREA DEVELOPMENT AUTHORITY THROUGH ITS MANAGING DIRECTOR RETIREMENT BENEFIT CUM PENSION | SHASHI KANT THAKUR | MAHAVIR PD SINHA |

NATIONAL LOK ADALAT CAUSELIST For Saturday The 12th March 2022

COURT NO. 8

SINGLE BENCH (BENCH ID-24885)

AT 11:00 AM

HON'BLE MR. JUSTICE AMBUJ NATH

Lok Adalat

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|------------|--|---|--|--|
| 1 | Cr.Rev./420/2017 | PRAMOD KUMAR vs THE STATE OF JHARKHAND | PRABHAT KR SINHA ABHISHEK KUMAR DIWAKAR JHA | ARUN KR PANDEY ABHISHEK KUMAR CHANDANA KUMARI |
| | CODE OF CRIMINAL PROCEDURE, 1973 | | | |
| 2 | Cont.(Cvl)/581/2017 | TIRATH MAHTO vs THE DIRECTOR PERSONNEL C C L | GAUTAM KUMAR SINGH | SREENU GARAPATI ANJANI KUMAR LAL CHANDRAHAS NATH SHAHEDEO AMIT KUMAR DAS |
| | CONTEMPT OF COURTS ACT 1971 | | | |
| 3 | Cont.(Cvl)/896/2017 | KRISHNA NANDAN SINGH vs STATE OF JHARKHAND THROUGH ITS PRINCIPAL SECRETARY PUBLIC HEALTH ENGINEERING DEPARTMENT AND ORS | RAM LAKHAN YADAV NAIYAR EQBAL | AJIT KUMAR PRABHAT KR SINHA |
| | CONTEMPT OF COURTS ACT 1971 | | | |
| 4 | Cont.(Cvl)/176/2018 | PRAKASH RAJAK vs THE STATE OF JHARKHAND | KISHORE KR SINGH | CHANDRA PRABHA |
| | CONTEMPT OF COURTS ACT 1971 | | | |
| 5 | Cont.(Cvl)/451/2018 | SATYA NARAYAN SINGH vs THE STATE OF JHARKHAND | PREM PUJARI ROY | RAJEEV RANJAN MISHRA DHANANJAY KR PATHAK ANOOP KR MEHTA MUKESH KR SINHA |
| | CONTEMPT OF COURTS ACT 1971 | | | |
| wt6 | Cont.(Cvl)/111/2019 | RAJESH KUMAR MANJHI vs THE STATE OF JHARKHAND | PREM PUJARI ROY | BINOD SINGH ANOOP KR MEHTA SURESH KUMAR KRISHNA SHANKAR |
| | CONTEMPT OF COURTS ACT 1971 | | | |
| wt7 | Cont.(Cvl)/249/2019 | ABDUL QAYUM ANSARI vs THE STATE OF JHARKHAND | PREM PUJARI ROY | SRIJIT CHOUDHARY ANOOP KR MEHTA |
| | CONTEMPT OF COURTS ACT 1971 | | | |
| wt8 | Cont.(Cvl)/251/2019 | SURESH KUMAR SINGH vs THE STATE OF JHARKHAND | PREM PUJARI ROY | ANOOP KR MEHTA SHAHID KHAN |
| | CONTEMPT OF COURTS ACT 1971 | | | |
| 9 | IA NO, 11454/2019 (For Release of Amount) Cont.(Cvl)/863/2019 | BIJAY KUMAR SAHU vs THE STATE OF JHARKHAND | PREM PUJARI ROY | JAYANT FRANKLIN TOPPO |
| | CONTEMPT OF COURTS ACT 1971 | | | |
| 10 | Cr.Rev./864/2019 | KRISHANANDAN SHARMA vs THE STATE OF JHARKHAND | VANDANA SINGH KM POONAM VERMA GIRISH MOHAN SINGH | SURAJ MOHAN PINKI KUMARI |
| | CODE OF CRIMINAL PROCEDURE, 1973 | | | |
| 11 | Cont.(Cvl)/1064/2019 | ALKA DEVI vs THE STATE OF JHARKHAND | BIJAY KR SINHA | RUPESH SINGH MANOJ KUMAR AJIT KUMAR JAYANT FRANKLIN TOPPO |
| | CONTEMPT OF COURTS ACT 1971 | | | |
| 12 | Cr.Rev./1634/2019 | SAHADEV MAHATO vs THE STATE OF JHARKHAND | RANJAN KUMAR | HARDEO PRASAD SINGH BIRENDRA BURMAN |
| | NEGOTIABLE INSTRUMENTS ACT, 1881 | | | |

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| 13 | Cr.Rev./376/2020 | ROHIT AGARWAL vs ANURADHA AGARWAL | MR.ASHUTOSH ANAND | ROBIN KUMAR |
| | FAMILY COURTS ACT, 1984 | | | |
| 14 | Cont.(Cvl)/426/2020 | UDDIN MIAN vs THE CENTRAL COAL FIELD LIMITED | JAGESHWAR MAHTO UPENDRA NATH MAHTO | AMIT KUMAR PRASHANT KR SINGH VIKASH KUMAR |
| | CONTEMPT OF COURTS ACT 1971 | | | |
| 15 | Cont.(Cvl)/717/2020 | SIKHA ROY vs THE STATE OF JHARKHAND | RAJESH KUMAR | MR.ASHUTOSH ANAND DR.ASHOK KR.SINGH |
| | CONTEMPT OF COURTS ACT 1971 | | | |
| 16 | Cont.(Cvl)/19/2021 | AMAR KUMAR SINHA vs THE STATE OF JHARKHAND | BAIDH NATH MISHRA RAKHI RANI | RAHUL SABOO |
| | CONTEMPT OF COURTS ACT 1971 | | | |
| 17 | Cr.Rev./51/2021 | CHANDAN KUMAR SINGH vs THE STATE OF JHARKHAND | SUMIT PRAKASH | SOMESHWAR ROY HEMANT KR SHIKARWAR KRITEE SINHA SHAURYA PRIYANKA |
| | IA NO, 243/2022 (For EARLY HEARING) FAMILY COURTS ACT, 1984 | | | |
| 18 | Cont.(Cvl)/86/2021 | RAMESHWER SAH vs THE STATE OF JHARKHAND | PANKAJ KUMAR CHOUDHARY | NEELAM TIWARY |
| | CONTEMPT OF COURTS ACT 1971 | | | |
| 19 | Cont.(Cvl)/129/2021 | RAM NARAYAN TIWARY vs THE STATE OF JHARKHAND | RAHUL KUMAR APOORVA SINGH VISHAL KUMAR | JAYANT FRANKLIN TOPPO |
| | CONTEMPT OF COURTS ACT 1971 | | | |
| 20 | Cont.(Cvl)/235/2021 | MS VINI IRON AND STEEL UDYOG LTD THROUGH ONE OF ITS DIRECTORS SRI ANUJ KUMAR vs THE STATE OF JHARKHAND | PANDEY NEERAJ RAI AKCHANSH KISHORE ROHIT RANJAN SINHA | RAJIV RANJAN |
| | CONTEMPT OF COURTS ACT 1971 | | | |
| 21 | Cont.(Cvl)/250/2021 | KALI PADO MANDAL vs THE STATE OF JHARKHAND | SOMESHWAR ROY | SURESH KUMAR MAHAVIR PD SINHA |
| | CONTEMPT OF COURTS ACT 1971 | | | |
| 22 | Cont.(Cvl)/463/2021 | YUDHISTHER MANDAL vs THE STATE OF JHARKHAND | SANJAY KUMAR PANDEY SANJIT KUMAR | AMIT KUMAR OM PRAKASH TIWARI |
| | CONTEMPT OF COURTS ACT 1971 | | | |
| 23 | Cont.(Cvl)/549/2021 | RAMANUJ KUMAR VERMA vs THE STATE OF JHARKHAND | DHANAJAY KR DUBEY | RAJIV RANJAN |
| | CONTEMPT OF COURTS ACT 1971 | | | |
| 24 | Cont.(Cvl)/561/2021 | KAMESHWAR JHA vs SRI DILIP KUMAR THE MANAGING DIRECTOR JHARKHAND MINERAL AREA DEVELOPMENT AUTHORITY | SOMESHWAR ROY | MANOJ KUMAR MAHAVIR PD SINHA |
| | CONTEMPT OF COURTS ACT 1971 | | | |
| 25 | Cont.(Cvl)/562/2021 | AWADH KISHORE MANDAL vs SRI DILIP KUMAR THE MANAGING DIRECTOR JHARKHAND MINERAL AREA DEVELOPMENT AUTHORITY | SOMESHWAR ROY | MANOJ KR. NO.3 MAHAVIR PD SINHA INDRANIL BHADURI |
| | CONTEMPT OF COURTS ACT 1971 | | | |
| 26 | Cont.(Cvl)/574/2021 | SHASHANK SHEKHAR PRASAD SINGH vs THE STATE OF JHARKHAND | RAVI KUMAR BHAWESH KUMAR SNEHA SONAM AKATA ANAND | RAJIV RANJAN SUDARSHAN SHRIVASTAVA RICHA SANCHITA |
| | CONTEMPT OF COURTS ACT 1971 | | | |

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| 27 | Cont.(Cvl)/593/2021 | LATE ARUN KUMAR SINHA REPRESENTED THROUGH ITS LEGAL HEIR WIFE MALTI KUMARI SINHA vs THE STATE OF JHARKHAND CONTEMPT OF COURTS ACT 1971 | SIDHANT SINHA UJJAWAL SINHA | MANISH MISHRA SUDARSHAN SHRIVASTAVA SUNIL KUMAR AGARWAL |
| 28 | Cont.(Cvl)/621/2021 | BABAN GOSHWAMI vs THE STATE OF JHARKHAND CONTEMPT OF COURTS ACT 1971 | RAVI KUMAR SINGH RUBY YADAV | SREENU GARAPATI |
| 29 | Cont.(Cvl)/630/2021 | KAMALA KANT ARUN vs THE STATE OF JHARKHAND CONTEMPT OF COURTS ACT 1971 | ARWIND KUMAR | SREENU GARAPATI |
| 30 | Cont.(Cvl)/643/2021 | AKHOURI JAYANT NARAYAN SINHA vs THE STATE OF JHARKHAND CONTEMPT OF COURTS ACT 1971 | ANIL KR SINHA | DEVESH KRISHNA |
| 31 | Cont.(Cvl)/658/2021 | YOGENDRA PRASAD SINHA vs THE STATE OF JHARKHAND CONTEMPT OF COURTS ACT 1971 | MANOJ KR SINHA | SREENU GARAPATI SAURAV KUMAR TRITHANKAR BOSE AMIT KUMAR DAS |
| 32 | Cont.(Cvl)/673/2021 | YOGENDRA SINGH MUNDA vs THE STATE OF JHARKHAND CONTEMPT OF COURTS ACT 1971 | AMIT KR TIWARI | PRABHAT KUMAR |
| 33 | Cont.(Cvl)/696/2021 | RAJ NANDAN PANDEY vs THE STATE OF JHARKHAND CONTEMPT OF COURTS ACT 1971 | AMRITANSH VATS KUNAL PRIYAM | MITHILESH SINGH RICHA SANCHITA |
| 34 | Cont.(Cvl)/699/2021 | BIRENDRA KUMAR vs THE STATE OF JHARKHAND CONTEMPT OF COURTS ACT 1971 | NIRANJAN SINGH MANOJ KUMAR RAM | MANOJ KUMAR MAHAVIR PD SINHA |
| 35 | Cont.(Cvl)/700/2021 | HIMANSHU KUMAR SINGH vs THE STATE OF JHARKHAND CONTEMPT OF COURTS ACT 1971 | AKATA ANAND SNEHA SONAM RAMANAND PANDEY | SREENU GARAPATI MAHAVIR PD SINHA |
| 36 | Cont.(Cvl)/702/2021 | DEEPAK KUMAR SINGH vs THE STATE OF JHARKHAND CONTEMPT OF COURTS ACT 1971 | AKATA ANAND SNEHA SONAM RAMANAND PANDEY | INDRANIL BHADURI MAHAVIR PD SINHA |
| 37 | Cont.(Cvl)/704/2021 | NITYANAND DUBEY vs THE STATE OF JHARKHAND CONTEMPT OF COURTS ACT 1971 | AKATA ANAND SNEHA SONAM RAMANAND PANDEY | MANISH MISHRA MAHAVIR PD SINHA |
| 38 | Cont.(Cvl)/706/2021 | NIRMAL KUMAR SINGH vs THE STATE OF JHARKHAND CONTEMPT OF COURTS ACT 1971 | NIRANJAN SINGH MANOJ KUMAR RAM | PRAVEEN AKHOURI MAHAVIR PD SINHA |
| 39 | Cont.(Cvl)/707/2021 | ASHOK KUMAR SHUKLA vs THE STATE OF JHARKHAND CONTEMPT OF COURTS ACT 1971 | AKATA ANAND SNEHA SONAM RAMANAND PANDEY | MANOJ KR. NO.3 MAHAVIR PD SINHA INDRANIL BHADURI |
| 40 | Cont.(Cvl)/709/2021 | JAGDISH PRASAD vs THE STATE OF JHARKHAND CONTEMPT OF COURTS ACT 1971 | AKATA ANAND SNEHA SONAM RAMANAND PANDEY | RAHUL SABOO MAHAVIR PD SINHA |
| 41 | Cont.(Cvl)/713/2021 | SHASHDHAR MANDAL vs DILIEEP DIRECTOR DEPTT OF PRIMARY EDUCATION AND LITERACY CONTEMPT OF COURTS ACT 1971 | SHYAM SUNDER PD.KUSHWAHA | SREENU GARAPATI |

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| 42 | Cont.(Cvl)/726/2021 | BIHARI JHA vs THE STATE OF JHARKHAND | RAJESH KUMAR APURWA PATHAK KARAMDEO | MITHILESH SINGH |
| | | CONTEMPT OF COURTS ACT 1971 | | |
| 43 | Cont.(Cvl)/769/2021 | JAYMATI DEVI vs THE STATE OF JHARKHAND THROUGH CHIEF SECRETARY | ASHOK KR PANDEY | MANOJ KUMAR |
| | | CONTEMPT OF COURTS ACT 1971 | | |
| 44 | Cont.(Cvl)/780/2021 | SHASHI KIRAN GUPTA vs THE STATE OF JHARKHAND | KAUSHAL KISHOR MISHRA | RAHUL SABOO |
| | | CONTEMPT OF COURTS ACT 1971 | | |
| 45 | Cont.(Cvl)/796/2021 | SHANTA vs THE STATE OF JHARKHAND | RAJESH KUMAR APURWA PATHAK KARAMDEO | RAHUL SABOO DR.ASHOK KR.SINGH |
| | | CONTEMPT OF COURTS ACT 1971 | | |
| 46 | Cont.(Cvl)/797/2021 | KONDAMMA vs THE STATE OF JHARKHAND | RAJESH KUMAR APURWA PATHAK KARAMDEO | SURESH KUMAR DR.ASHOK KR.SINGH |
| | | CONTEMPT OF COURTS ACT 1971 | | |
| 47 | Cont.(Cvl)/801/2021 | B N RAI vs THE STATE OF JHARKHAND | RAJESH KUMAR KARAMDEO APURWA PATHAK | ASHOK KR YADAV DR.ASHOK KR.SINGH |
| | | CONTEMPT OF COURTS ACT 1971 | | |
| 48 | Cont.(Cvl)/817/2021 | ALKA KUMARI vs THE STATE OF JHARKHAND THROUGH CHIEF SECRETARY SHRI SUKHDEO SINGH | SUMIT PRAKASH | DARSHANA PODDAR MISHRA |
| | | CONTEMPT OF COURTS ACT 1971 | | |